

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/36214/2025 BLAPL/12312/2025	ALOK KUMAR SETHI @ TAPU @ ALOK KU. SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /228 /2024 2ND A.D.J,KHURDA(Khordha) TR/0000069/2024	
2	D-BLAPL/36216/2025	SUBRAT BEHERA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	//0 () //	
3	D-BLAPL/36218/2025	ARUN @ ARUNA NAHAK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /83 /2025 () //	
4	D-BLAPL/36228/2025	SASANK SASIKUMAR VS STATE OF ODISHA	MANGU NANDY VS	NANDAPUR /76 /2025 () //	
5	D-BLAPL/36229/2025	DEBA @ DEBABRATA BAROI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /597 /2025 () //	
6	D-BLAPL/36231/2025	RAHUL @ RAHUL KUMAR VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITILAGARH) /108 /2025 () //	
7	D-BLAPL/36232/2025	LALU @ BIMAL SAHU VS STATE OF ODISHA	MANORANJAN DAS VS	RASOL /326 /2025 () //	AOR20220000053C202500122
8	D-BLAPL/36234/2025	KISHORE KANDPAN @ KALIA @ KISHORI LAL VS UNION OF INDIA (NCB)	AMIT KUMAR SAHU VS	NCB BHUBANESWAR /2 /2022 () //	
9	D-BLAPL/36235/2025	MAHENDRA SINGH VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	JEYPORE SADAR /181 /2022 () //	
10	D-BLAPL/36238/2025	BIPIN DUNGUNG VS STATE OF ODISHA	BISWARANJAN DALAI VS	TALSARA /223 /2025 () //	AOR20220003722C202500246
11	D-BLAPL/36239/2025	RAULA @ PRASANNA MALLIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	TIGIRIA /223 /2025 () //	AOR20220001297C202500287

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12	D-BLAPL/36240/2025	KILLO JINU VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /211 /2024 () //	AOD20240000239C202500035
13	D-BLAPL/36245/2025	SAROJ DAS @ JITU VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	Maitri Vihar PS /205 /2023 () //	
14	D-BLAPL/36251/2025	RAKA @ RAKESH NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /578 /2025 () //	
15	D-BLAPL/36254/2025	KABULI @ SANJAYA MOHARANA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DHENKANAL SADAR /759 /2025 () //	
16	D-BLAPL/36255/2025	JAMANTA @ SANJAY BAG VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIJEPUR /279 /2025 () //	AOR20220001487C202500102
17	D-BLAPL/36263/2025	KRISHNA NAIK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	RAYAGADA TOWN /106 /2025 () //	
18	D-BLAPL/36264/2025	RABINDRA TUDU VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	/ /0 () //	
19	D-BLAPL/36266/2025	ATUL PRASAD BEHERDALAI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMAGIRI /29 /2025 () //	AOR20220001631C202500314
20	D-BLAPL/36267/2025	VICKY KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
21	D-BLAPL/36269/2025	TRIJJIT @ TREEJIT KUMAR NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /407 /2025 () //	
22	D-BLAPL/36270/2025	MOTI SUNA VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITILAGARH) /114 /2025 () //	
23	D-BLAPL/36271/2025	RAMESH KUMAR	JUGALA KISHORE PANDA	/ /0	

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		VS	VS	()	
24	D-BLAPL/36272/2025	STATE OF ODISHA K.MURALI	M.BALAJI. RAO	MALKANGIRI /280 /2025	AOR20220004456C202500008
		VS	VS	()	
25	D-BLAPL/36273/2025	STATE OF ODISHA SRIKANTA BARIK	JUGALA KISHORE PANDA	PARJANG /442 /2025	
		VS	VS	()	
26	D-BLAPL/36276/2025	STATE OF ODISHA KISHORE JENA	SOUBHAGYA KUMAR DASH	ADVA /38 /2021	AOR20220001631C202500318
		VS	VS	()	
27	D-BLAPL/36278/2025	STATE OF ODISHA GANGADHAR SAHOO	AKSHAYA KUMAR SUBUDHI	//	AOR20230001015C202500008
		VS	VS	()	
28	D-BLAPL/36279/2025	STATE OF ODISHA SUMAN SETHY	SATYANARAYAN MISHRA	BAIDYANATHPUR /537 /2025	AOR20220001303C202500069
		VS	VS	()	
29	D-BLAPL/36281/2025	STATE OF ODISHA SAMUEL RAITA	SOUBHAGYA KUMAR DASH	R.UDAYAGIRI /91 /2023	AOR20220001631C202500317
		VS	VS	()	
30	D-BLAPL/36285/2025	STATE OF ODISHA SAMBIT KUMAR PARIJA	SARAT KUMAR JENA	ATTABIRA /371 /2025	
		VS	VS	()	
31	D-BLAPL/36286/2025	STATE OF ODISHA DEEPAK KINDO	SOUMYA JYOTI BISWAL	EOW,BHUBANESWAR /17 /2021	
		VS	VS	()	
32	D-BLAPL/36287/2025	STATE OF ODISHA MANOJ LAKRA	SARAT KUMAR JENA	AMBABHONA /202 /2025	
		VS	VS	()	
33	D-BLAPL/36289/2025	STATE OF ODISHA SAGAR SUNA	JUGALA KISHORE PANDA	TARBHA /115 /2025	
		VS	VS	()	
34	D-BLAPL/36291/2025	STATE OF ODISHA AMULYA @ SUBASH CHANDRA PANI	SARAT KUMAR JENA	BHATILI /235 /2025	
		VS	VS	()	

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35	D-BLAPL/36294/2025	STATE OF ODISHA NITYANANDA BARIHA @ KANDAKUD VS	JUGALA KISHORE PANDA VS	// AMBABHONA /202 /2025 ()	
36	D-BLAPL/36299/2025	STATE OF ODISHA SANTOSH KUMAR SAHOO @ SANTU VS	PRAMODA KUMAR MISHRA VS	// BARANGA /243 /2025 ()	
37	D-BLAPL/36300/2025	STATE OF ODISHA BIPRA MUDULI VS	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /841 /2025 ()	AOR20220001631C202500313
38	D-BLAPL/36303/2025	STATE OF ODISHA PRUTHIVI RAJ SINGH @ PRITHVI RAJ SINGH VS	KULDEEP MOHANTY VS	// PHULBANI SADAR /85 /2025 ()	AOD20240000012C202500279
39	D-BLAPL/36308/2025	STATE OF ODISHA TUSHAR PATNAIK @ TUSHAR RANJAN PATNAYAK VS	SIDHANTHAR DAS RANJAN PATNAIK VS	// TITILAGARH /376 /2025 ()	
40	D-BLAPL/36309/2025	STATE OF ODISHA AKSHYA @ AKSHYAYA NAG VS	PRATYUSHA NAIDU VS	// TUSRA /109 /2025 ()	
41	D-BLAPL/36312/2025	STATE OF ODISHA GOBARA @ SUBASH SETHY VS	DEEPAK KU SAHOO VS	// KUDANAGARI /214 /2025 ()	
42	D-BLAPL/36318/2025	STATE OF ODISHA RANJAN SATPATHY @ CHIAN VS	SUNIL KUMAR PANDA VS	// DHENKANAL TOWN /649 /2025 ()	
43	D-BLAPL/36320/2025	STATE OF ODISHA SRIKANT DHADAKA VS	T. NARAYANA MURTY VS	// POTTANGI /138 /2025 ()	AOR20220002995C202500056
44	D-BLAPL/36321/2025	STATE OF ODISHA NABBAJEET BIRA @ NABAJIT BEERO VS	SUCHIT KUMAR NAYAK VS	// / /0 ()	
45	D-BLAPL/36326/2025	STATE OF ODISHA PRAMOD BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /511 /2024 ()	

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46	D-BLAPL/36330/2025	SRIHARI SWAIN VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	JONK /252 /2025 () //	
47	D-BLAPL/36331/2025	NABA KISHORE PRADHAN @ NALUA VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /396 /2025 () //	
48	D-BLAPL/36332/2025	SADASIBA SATHUA @ SADASIV SATHUA VS STATE OF ODISHA	SABYASACHI MISHRA VS	KHURDA SADAR /262 /2025 () //	
49	D-BLAPL/36336/2025	FUKUNA @ NARESH MAHALIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /464 /2025 () //	
50	D-BLAPL/36338/2025	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	PRANAYA SWAIN VS	/ /0 () //	
51	D-BLAPL/36339/2025	RAJU SAHU VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	JONK /95 /2025 () //	AOD20240000391C202500093
52	D-BLAPL/36341/2025	SAROJ KUMAR NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	BELLAGUNTHA /114 /2025 () //	
53	D-BLAPL/36345/2025	PANDURU KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /108 /2025 () //	
54	D-BLAPL/36347/2025	BAIJANTI BARIK @ BAIJAYANTI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /102 /2025 () //	
55	D-BLAPL/36348/2025	CHANDAN MALLICK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHAJURIPADA /245 /2025 () //	
56	D-BLAPL/36350/2025	PAPU @ SANDEEP DIGAL VS STATE OF ODISHA	SATYABRATA DASH VS	PHULBANI TOWN /194 /2018 () //	
57	D-BLAPL/36351/2025	SIPAN @ SIPUN DAS	SURESH KUMAR JENA	BHANDARIPOKHARI /355 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/36355/2025	DASARATH JEYPURIA	AMULYA RATNA PANDA	SEMILLIGUDA /135 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/36358/2025	RAMAKANTA MEHER	SATYAJIT MOHAPATRA	SAMBALPUR VIGILANCE /25 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
60	D-BLAPL/36361/2025	DIBYA SWARUP SAHOO @ KUMAR	AMULYA RATNA PANDA	JALESWAR /354 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/36363/2025	KRUSHNA CHANDRA NAIK	PRASANNA KUMAR MISHRA	PARLAKHEMUNDI /290 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/36367/2025	BAPUNI @ SANDEEP KUMAR SWAIN	ARUN KUMAR DAS (1)	DHENKANAL TOWN /404 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/36371/2025	BULU NAYAK	PRASANNA KUMAR MISHRA	PARJANG /417 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/36374/2025	RANJAN KUMAR BEHERA	PRASANTA KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/36379/2025	SK SADAM	PRANAYA SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/36380/2025	BABITA NAIK	JUGALA KISHORE PANDA	G.R.P.S. (TITILAGARH) /106 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/36385/2025	CHATURBHUJA ROUT	ROHIT RANJAN RAY	JHARSUGUDA /488 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/36387/2025	KISHOR KUMAR NAIK	SARAT KUMAR JENA	/ /0	
		VS	VS	()	

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69	D-BLAPL/36393/2025	STATE OF ODISHA NURU @ SK NURUDDIN VS	GURUPRASAD BEHERA VS	// BANGRIPOSI /308 /2025 ()	AOR20220000925C202500065
70	D-BLAPL/36394/2025	STATE OF ODISHA GOKUL BAR VS	GURU PRASAD BEHERA VS	// // ()	AOR20220000925C202500064
71	D-BLAPL/36395/2025	STATE OF ODISHA BIDYADHAR SAHU VS	BIJAY KUMAR BEHERA VS	// / /0 ()	
72	D-BLAPL/36403/2025	STATE OF ODISHA RANJIT SAHU VS	PANCHANAN PANIGRAHI VS	// CHHENDIPADA /300 /2025 ()	AOR20250000001C202500071
73	D-BLAPL/36406/2025	STATE OF ODISHA AJAY NAYAK VS	BIJAY KUMAR BEHERA VS	// // ()	AOR20220001736C202500111
74	D-BLAPL/36408/2025	STATE OF ODISHA RAJU SANKAR VS	LAMBODOR ACHARI VS	// BHANJANAGAR /584 /2025 ()	AOR20220001563C202500070
75	D-BLAPL/36412/2025	STATE OF ODISHA APPI @ JITENDRA SUNDARAY VS	BIJAY KUMAR BEHERA VS	// KHURDA MODEL /498 /2025 ()	AOR20220001736C202500112
76	D-BLAPL/36414/2025	STATE OF ODISHA HAREKRUSHNA PATRA @ KANHA VS	DHIRENDRA KUMAR MOHAPATRA VS	// D HARUADIHI /4 /2025 ()	
77	D-BLAPL/36416/2025	STATE OF ODISHA DISPOZA PATTNAIK VS	RAMAKANTA DAS VS	// CYBER CRIME AND ECONOMIC OFFENCES, PURI /26 /2025 ()	
78	D-BLAPL/36418/2025	STATE OF ODISHA AARYA SUNA @ FULA @ ARYA @ SUDARSAN SUNA VS	SURYAKANTA DWIBEDI VS	// BELPARA /13 /2024 ()	
79	D-BLAPL/36419/2025	STATE OF ODISHA SUNNY KUMAR VS	SUNIL KUMAR PANDA VS	// / /0 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/36420/2025	RAJESH KAMILA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALIAPANDA /168 /2024 () //	
81	D-BLAPL/36421/2025	MUKUND MAKAR VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	DHARUADIHI /137 /2025 () //	
82	D-BLAPL/36425/2025	BAPUNI @ SANDEEP KUMAR SWAIN VS STATE OF ODISHA	ARUN KUMAR DAS VS	DHENKANAL TOWN /341 /2025 () //	
83	D-BLAPL/36426/2025	NARASINGH TRIPATHY VS STATE OF ODISHA	UTTAM KUMAR PATNAIK VS	GUNUPUR /205 /2025 () //	
84	D-BLAPL/36428/2025	BAPUNI @ SANDEEP KUMAR SWAIN VS STATE OF ODISHA	ARUN KUMAR DAS VS	DHENKANAL TOWN /445 /2025 () //	
85	D-BLAPL/36432/2025	SESHADEBA SAHOO VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BARAMBA /319 /2025 () //	
86	D-BLAPL/36435/2025	DAMA @ DAMODAR NAIK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	HINJILI /426 /2022 () //	
87	D-BLAPL/36436/2025	AKSHYA KUMAR NAMDEV @ DILLA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /222 /2025 () //	
88	D-BLAPL/36437/2025	BIKASH NAYAK VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	BIDANASI /190 /2025 () //	
89	D-BLAPL/36438/2025	SOUDAMINI MALLICK VS STATE OF ODISHA	JAYANTI PANIGRAHI VS	PHULBANI SADAR /197 /2023 () //	AOR20220002459C202500004
90	D-BLAPL/36442/2025	DHARMU MAJHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAPRAKHOL /131 /2025 () //	
91	D-BLAPL/36443/2025	PRAKASH PRADHAN @ MUKTA	BHAWANI SANKAR PANIGRAHI	TANGI (KHURDA) /774 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/36445/2025	MANOJ KUMAR MAJHI	SANJIB KUMAR BHANJADEO	BEGUNIA P.S. /259 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/36446/2025	BHIMA DAS	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /867 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/36447/2025	ROJI PATRA	SURYANARAYAN PANIGRAHI	BHARATPUR PS /717 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/36449/2025	MUNA @ GOPAL JENA @ GOPAL KRUSHNA JENA	DEVASHIS PANDA	JALESWAR /545 /2023	AOR20220001247C202500127
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/36450/2025	RAJA @ RAJESH CHANDRA MAJHI	SANJIB KUMAR BHANJADEO	INDUSTRIAL ESTATE PS /267 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/36454/2025	BAPUNI @ SANDEEP KUMAR SWAIN	ARUN KUMAR DAS	DHENKANAL TOWN /546 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/36457/2025	SMITH DUTTA ACHARYA	PRAVAT RANJAN BARIK	PURI SADAR /193 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/36459/2025	BAPUNI @ SANDEEP KUMAR SWAIN	ARUN KUMAR DAS	DHENKANAL TOWN /545 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-BLAPL/36462/2025	SUNIL BEHERA	PRASANTA KUMAR SAHOO	PURIGHAT /254 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-BLAPL/36465/2025	MANAMOHAN SAMAL @ DOLIA	BISWA PRAKASH DHAL	JAGATPUR /416 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-BLAPL/36467/2025	BABLU URMAL	DIBYA PRAKASH MISHRA	JHARSUGUDA SADAR /301 /2025	AOR20220002454C202500150
		VS	VS	()	

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103	D-BLAPL/36470/2025	STATE OF ODISHA BISWARANJAN DAS @ SOBIT VS	PRAFULLA KUMAR BISWAL VS	// AUL /343 /2025 ()	
104	D-BLAPL/36471/2025	STATE OF ODISHA NIROJ @ NIRUDHA KUMBHAR VS	BIBHUTI BHUSAN MISHRA VS	// BAUNISUNI /82 /2022 ()	
105	D-BLAPL/36475/2025	STATE OF ODISHA MUNNU PANDEY VS	DIBYA PRAKASH MISHRA VS	// JHARSUGUDA /431 /2025 ()	AOR20220002454C202500151
106	D-CMAPL/48600/2025	STATE OF ODISHA SATYABADI SAHU VS	AMITAV TRIPATHY VS	// // ()	
107	D-CMP/48402/2025	TANMAYA SAHU PRAMILA TRIPATHY VS	ASHOK KUMAR SAHOO VS	// // ()	
108	D-CMP/48414/2025	DIBYASHI DIBYADARSHINI DAS SK.NASIMUDDIN VS	DWARIKA PRASAD MOHANTY VS	// // ()	
109	D-CMP/48434/2025	ABEDA SHAIKH NARMADA NAIK VS	DEBASHISHA HOTA VS	// // ()	AOR20220001293C202500027
110	D-CMP/48447/2025	PRAFULLA KUMAR NAYAK LAXMIDHAR OJHA VS	AMIYA KUMAR TARAI VS	// // ()	
111	D-CMP/48478/2025	COLLECTOR, JAJPUR KRUSHNA NANDA MOHANTY VS	SOURAV SUMAN BHUYAN VS	// // ()	
112	D-CMP/48503/2025	SUNANDA PATTANAIAK AMBIKA BEHERA VS	TUSAR KUMAR MISHRA VS	// // ()	
113	D-CMP/48505/2025	MADHABI SINGH@BEHERA ANANTA CHARAN SAHOO VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
		LAND ACQUISITION OFFICER CUM COMPETENT AUTHORITY, BBSR		//	

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114	D-CMP/48517/2025	KSHITISH CHANDRA TRIPATHY VS DURGA PRASAD PANIGRAHI	DEVAVRAT DEVESH VS	// 0 //	
115	D-CMP/48524/2025	SUNITA CHOUDHURY VS GOURI SHANKAR RATH	DEVAVRAT DEVESH VS	// 0 //	
116	D-CMP/48536/2025	ARATI PRADHAN @ NAYAK VS REBATI GIRI @ NAYAK	MAHESWAR MOHANTY VS	// 0 //	
117	D-CMP/48542/2025	SK. LIYAKAT ALLI VS JANERA BIBI	MAHESWAR MOHANTY VS	// 0 //	
118	D-CMP/48586/2025	SAMSUL HAQUE KHAN VS ABDUL AZIZ KHAN	BHAGABAN MOHANTY VS	// 0 //	
119	D-CMP/48593/2025	BHARAT BEHERA VS LAXMI AMPOLU	AMITAV TRIPATHY VS	// 0 //	
120	D-CMP/48596/2025	CHHOTA MAJHI VS MADHUSUDAN MUNDA	SUKANTA KUMAR NAYAK VS	// 0 //	
121	D-CMP/48602/2025	ASHOK KUMAR MOHAPATRA @ ASHOK MOHAPATRA VS SUBASH CHANDRA PANI	SUKANTA KUMAR NAYAK VS	// 0 //	
122	D-CMP/48681/2025	KUMARI BASANTI LATA JENA VS JAYARAM JENA	DWARIKA PRASAD MOHANTY VS	// 0 //	
123	D-CMP/48690/2025	AMARESH SARKAR VS CUTTACK DURGABARI SAMITY	SOURAV SUMAN BHUYAN VS	// 0 //	
124	D-CONTC/48405/2025	MANAGING COMMITTEE,MARKONA UCHHA BALIK VS SHALINI PANDIT,IAS	SUBANU PRADHAN VS	// 0 //	
125	D-CONTC/48413/2025	SUBHALAXMI PATTNAIK	ADV.	//	

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		VS	VS	()	
126	D-CONTC/48415/2025	ARAVIND AGRAWAL, IAS SHIBANANDA SHROFF	ADV.	//	
		VS	VS	()	
127	D-CONTC/48441/2025	LAXMAN BHOI, DEO, SAMBALPUR SARMILA MOHANTY	ADV.	//	
		VS	VS	()	
128	D-CONTC/48454/2025	MANORANJAN SAHOO, SUB-COLLECTOR-CUM-CERTIFICATE OFFICER, BBSR, KHURDA ASHOK KUMAR SAHOO	ADV	//	AOR20220001535C202500238
		VS	VS	()	
129	D-CONTC/48455/2025	ANU GARG, ADDITIONAL CHIEF SECRETARY WATER RESOURCES DEPTT. LAXMAN SAHOO	ADV	//	AOR20220001535C202500237
		VS	VS	()	
130	D-CONTC/48456/2025	ANU GARG, ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT. RAJKISHOR MATARI	SANDHYARANI PANI	//	AOR20230000010C202500094
		VS	VS	()	
131	D-CONTC/48462/2025	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION PARTHA SARATHI JENA	ADV.	//	
		VS	VS	()	
132	D-CONTC/48469/2025	N. THIRUMALA NAYAK, COMM-CUM-SECRETARY, DEPT OF SCHOOL AND MASS EDUCATION, BBSR, KHURDA PARTHA PANDA	ADV.	//	
		VS	VS	()	
133	D-CONTC/48470/2025	N. THIRUMALA NAIK, COMM-CUM-SECRETARY, DEPT OF SCHOOL AND MASS EDUCATION, BBSR, KHURDA AMIYA MISHRA	ADV.	//	
		VS	VS	()	
134	D-CONTC/48500/2025	N. THIRUMALA NAIK, IAS KALPATARU BARAL	ADV.	//	
		VS	VS	()	
135	D-CONTC/48507/2025	SUMAN GHOSH, TAHASILDAR PRAKASH CH. JENA	SANGRAM JENA	//	
		VS	VS	()	
136	D-CONTC/48510/2025	ARVIND AGRAWAL, IAS NAMITA SADUAL	SANGRAM JENA	//	
		VS	VS	()	

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137	D-CONTC/48513/2025	KALI PRASANA MOHAPATRA,DIRECTOR,HIGER EDUCATION,BBSR,KHURDA M.C. OF GURU PRASAD U.P. (M.E.) SCHOOL VS	SANGRAM JENA VS	// // 0	
138	D-CONTC/48516/2025	THIRUMALA NAIK N.,IAS RAMESH CHANDRA PANDA VS	ADV. VS	// // 0	
139	D-CONTC/48518/2025	NARAYAN PRASAD MANTRY,BEO,DERABISI,KENDRAPARA CHANDAN KUMAR PANDA VS	ADV. VS	// // 0	
140	D-CONTC/48520/2025	BINOD BIHARI MISHRA,CDMO,KEONJHAR BABITA SAHOO VS	ADV. VS	// // 0	
141	D-CONTC/48521/2025	PUNYA SALILA SRIVASTAVA,IAS RANJAN KUMAR PRADHAN VS	SUKANTA KUMAR MISHRA VS	// // 0	
142	D-CONTC/48523/2025	BINOD BIHARI MISHRA,CDMO,KEONJHAR SANJAY NAYAK VS	ADV. VS	// // 0	
143	D-CONTC/48527/2025	BINOD BIHARI MISHRA,CDMO,KEONJHAR SUBHASISH PATTNAIK VS	ADV. VS	// // 0	
144	D-CONTC/48529/2025	BINOD BIHARI MISHRA,CDMO,KEONJHAR SOMYARANJAN SAHOO VS	ADV. VS	// // 0	
145	D-CONTC/48531/2025	BINOD BIHARI MISHRA,CDMO,KEONJHAR KAILASH CHANDRA NAIK VS	ADV. VS	// // 0	
146	D-CONTC/48533/2025	BINOD BIHARI MISHRA,CDMO,KEONJHAR SASI BHUSANA JENA VS	ADV. VS	// // 0	
147	D-CONTC/48534/2025	SATYABRATA SAHU,IAS PRASANA KUMAR SENAPATI VS	ADV. VS	// // 0	
		SATYABRATA SAHU,IAS		//	

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148	D-CONTC/48538/2025	JUDHISTIR BALIARSINGH VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //	
149	D-CONTC/48540/2025	KULAMANI PAL VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //	
150	D-CONTC/48544/2025	NABAKRUSHNA MAHAPATRA VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //	
151	D-CONTC/48545/2025	BANDHU SETHI VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //	
152	D-CONTC/48547/2025	BAISHNAB CHARAN MOHARANA VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //	
153	D-CONTC/48553/2025	ANKURA CHARANA BEHERA VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //	
154	D-CONTC/48574/2025	PRAHALLAD NAYAK VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //	
155	D-CONTC/48579/2025	DURYODHANA ROUT VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //	
156	D-CONTC/48583/2025	AKSHAYA KUMAR BARIK VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //	
157	D-CONTC/48588/2025	HEMANTA KUMAR SENAPATI VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //	
158	D-CONTC/48590/2025	RAJARAM BEHERA VS JISU KRISHNA DAS, TAHASILDAR RAJNAGAR,KENDRAPARA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202500289
159	D-CONTC/48617/2025	BHARAT CHANDRA SI	BISWA PRAKASH DHAL	//	

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		VS	VS	()	
160	D-CONTC/48621/2025	ANU GARG,PRINCIPAL SECRETARY,DEPT OF WATER RESOURCES,BBSR,KHURDA	S.SUDHAKAR RAO	//	
		RAGHUNANDAN SINGH	S.SUDHAKAR RAO	//	
		VS	VS	()	
161	D-CONTC/48627/2025	MRUTYUNJAYA TRIPATHY,TAHASILDAR	SMITA RANJAN PATNAIK	//	
		MINARANI SAHOO	SMITA RANJAN PATNAIK	//	
		VS	VS	()	
162	D-CONTC/48651/2025	MAHESWAR SAHOOL,DEO,JAJPUR	ADV.	//	
		SAROJINI BEHERA	ADV.	//	
		VS	VS	()	
163	D-CONTC/48660/2025	RAGHURAM R. IYER,IAS	SADASIVA PATRA (1)	//	AOD20230000737C202500102
		BAL GOPAL MAHAPATRA	SADASIVA PATRA (1)	//	
		VS	VS	()	
164	D-CONTC/48663/2025	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT	ADV	//	AOR20220004309C202500063
		DILLIP KUMAR MISHRA	ADV	//	
		VS	VS	()	
165	D-CONTC/48670/2025	LALIT KUMAR NAYAK, EXECUTIVE OFFICER KEONJHARGARH MUNICIPALITY	ADV.	//	
		KAILASH CHANDRA PUHAN	ADV.	//	
		VS	VS	()	
166	D-CONTC/48675/2025	DEORANJAN KUMAR SINGH,PRINCIPAL SECRETARY	ADV.	//	
		SARATA KUMAR DWIBEDI	ADV.	//	
		VS	VS	()	
167	D-CONTC/48716/2025	RANJAN KUMAR GIRI,DEO,JAJPUR	ADV	//	AOR20220001326C202500002
		DIBYA RANJAN DASH	ADV	//	
		VS	VS	()	
168	D-CONTC/48720/2025	ANU GARG, SECRETARY, WATER RESOURCES DEPARMENT	KULDEEP MOHANTY	//	AOD20240000012C202500280
		SUDHANSU SEKHAR BISWAL	KULDEEP MOHANTY	//	
		VS	VS	()	
169	D-CONTC/48726/2025	ARVIND AGRAWAL, IAS	Sidheswar Mallik	//	AOR20220001326C202500003
		NARESH RANJAN BARIK	Sidheswar Mallik	//	
		VS	VS	()	
170	D-CONTC/48730/2025	ANU GARG, SECRETARY, WATER RESOURCES DEPARTMENT	Sidheswar Mallik	//	AOR20220001326C202500004
		NIRANJAN PATRI	Sidheswar Mallik	//	
		VS	VS	()	

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171	D-CRLA/36236/2025	ANU GARG, SECRETARY, WATER RESOURCES DEPARTMENT RAMESH HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	// MAIDALPUR /152 /2024 ()	
172	D-CRLA/36237/2025	BIBEKA SAHU @ BABA VS STATE OF ODISHA	GOKULANANDA SAHU VS	// PADAMPUR /188 /2025 ()	
173	D-CRLA/36258/2025	MUNU PANDEY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// JHARSUGUDA GRPS /88 /2025 ()	
174	D-CRLA/36259/2025	ABHINANDAN PANDEY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// JHARSUGUDA GRPS /88 /2025 ()	
175	D-CRLA/36306/2025	JITU PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// BAMUNIGAM /60 /2022 ()	
176	D-CRLA/36324/2025	BIMALA SABAR VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	// LAKHANA /8 /2017 ()	
177	D-CRLA/36340/2025	SHAKTI RANJAN DASH VS DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, SHIMLA	TANMAY MISHRA VS	// /0 ()	
178	D-CRLA/36349/2025	M/S. ANMOL MINES PVT.LTD., BBSR VS DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, SHIMLA	TANMAY MISHRA VS	// /0 ()	
179	D-CRLA/36352/2025	KALPATARU SAHOO VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	// SALIPUR /130 /2003 ()	
180	D-CRLA/36354/2025	DEBASIS BARIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// PADAMPUR /159 /2022 ()	
181	D-CRLA/36360/2025	M/S. ANMOL RESOURCES PVT.LTD., BBSR VS DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, SHIMLA	TANMAY MISHRA VS	// /0 ()	

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182	D-CRLA/36372/2025	PURNA CHANDRA SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KEGAON /91 /2021 () //	
183	D-CRLA/36383/2025	TAPAN PRADHAN VS STATE OF ODISHA	AMIT KUMAR NATH VS	BAGDIA /199 /2023 () //	
184	D-CRLA/36397/2025	NARENDRA PAGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ALAKUNDA /14 /2025 () //	
185	D-CRLA/36407/2025	DILLIP KUMAR SAMANTRAY @ TAPU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ATHGARH /340 /2024 () //	
186	D-CRLA/36424/2025	BIKASH PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALASORE TOWN /339 /2025 () //	
187	D-CRLA/36429/2025	SANKARSAN KATIKIA VS STATE OF ODISHA	DEBASNAN DAS VS	ABHAYACHANDPUR /175 /2013 () //	
188	D-CRLMC/36210/2025	CHANDRAKANTA DHIR VS STATE OF ODISHA	SARBESWAR SAHOO VS	BERHAMPUR /111 /2024 () //	AOD20220004505C202500142
189	D-CRLMC/36211/2025	NIHAR RANJAN SAHU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BHARATPUR PS /498 /2025 () //	
190	D-CRLMC/36212/2025 CRLMC/4926/2025	JAYAKRUSHNA DAS MOHAPATRA VS STATE OF ODISHA	SASWATA PATNAIK VS	PURI TOWN /497 /2025 S.D.J.M.,PURI(Puri) GR/0001212/2025	AOD20240001090C202500018
191	D-CRLMC/36219/2025	SUBODHA @ SUBODH KUMAR PRADHAN VS STATE OF ODISHA	MITU KUMAR BISWAL VS	R.UDAYAGIRI /83 /2024 () //	AOD20240000430C202500057
192	D-CRLMC/36243/2025	RAJU PALIA VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /54 /2025 () //	
193	D-CRLMC/36260/2025	MOHAMMAD SAMSTAOREJ	BRAJA KISHOR PANDA	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/36268/2025	RAGHUBIR SINGH	BRAJA KISHOR PANDA	JONK /95 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/36274/2025	MANAS @ SANTOSH BEHERA	AKSHAYA KUMAR SUBUDHI	JATNI P.S. /153 /2023	AOR20230001015C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMC/36275/2025	DEBENDRA SAHU@ GULU	JUGALA KISHORE PANDA	SONEPUR /250 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/36277/2025	SUJIT NAIK	JUGALA KISHORE PANDA	MANAMUNDA /350 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/36283/2025	RAJIB DEHURI@RAJIBA DEHURY	JUGALA KISHORE PANDA	KANTAMAL /115 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/36298/2025	SILU BEHERA	BISWAJIT MOHANTY	CHANDAKA P.S. /127 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/36302/2025	SAMUEL TOPNO	PRATAP KUMAR NAYAK	LAHUNIPADA /231 /2025	AOR20220002851C202500001
	CRLMC/4956/2025	VS	VS	S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh)	
		STATE OF ODISHA		GR/0000914/2025	
201	D-CRLMC/36304/2025	BIPIN BIHARI NATH	ANIMA KUMARI DEI	DERABIS /8 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/36313/2025	AJAYA MANDAL	SOUBHAGYA KUMAR DASH	SERANGO /46 /2024	AOR20220001631C202500320
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMC/36315/2025	SRIKANT DAS	DEEPAK KU SAHOO	NIKIRAI /372 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMC/36316/2025	MADHAB BHUTIA	ATUL TRIPATHY	TALCHER TOWN /1042 /2025	AOD20240000618C202500176
		VS	VS	()	

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205	D-CRLMC/36342/2025	STATE OF ODISHA SARAT KUMAR BEHERA VS	BYOMAKESH TRIPATHY VS	// CHANDAKA P.S. /345 /2025 ()	
206	D-CRLMC/36346/2025	STATE OF ODISHA SAMBHU KUMAR VS	SATYA PRAKASH SATAPATHY VS	// //0 ()	
207	D-CRLMC/36365/2025	ASSISTANT DIRECTOR, ED, GOI,BBSR ABHITESH NAYAK @ MILU VS	KEDAR CHANDRA SARANGI VS	// INFOCITY PS /124 /2014 ()	
208	D-CRLMC/36400/2025	STATE OF ODISHA BIJAY KUMAR ROUTRAY VS	SOMANATH SATAPATHY VS	// MAHILA P.S. BUXIBAZAR /86 /2012 ()	
209	D-CRLMC/36415/2025	STATE OF ODISHA RAKESH VS	MANORANJAN PADHY VS	// MACHHKUND /31 /2022 ()	AOD20220003086C202500165
210	D-CRLMC/36417/2025	STATE OF ODISHA ABRAHAM SABAR @ ABHIRAM SABAR VS	SIDHARTHA SANKAR RAY (2) VS	// //0 ()	
211	D-CRLMC/36431/2025	STATE OF ODISHA JAYANTA GIRI VS	SURYAKANTA DWIBEDI VS	// BALIAPAL /161 /2024 ()	
212	D-CRLMC/36458/2025	STATE OF ODISHA BANTA @ BIPU SUKLA VS	DIBYA PRAKASH MISHRA VS	// SAMBALPUR SADAR /240 /2018 ()	AOR20220002454C202500149
213	D-CRLMC/36464/2025	STATE OF ODISHA NARAYAN PALAI @ PALEI VS	SANJIB KUMAR BHANJADEO VS	// KODALA /493 /2021 ()	
214	D-CRLMC/36474/2025	STATE OF ODISHA PRAMOD BEHERA VS	RAKESH KUMAR ROUTRAY VS	// BANKI /151 /2025 ()	
215	D-CRLMP/36208/2025 CRLMP/1540/2025	STATE OF ODISHA TUSIL KUMAR MURMU VS AATISH MOHAPATRA@PANDA@MURMU	AVIRAM PATRA VS	// //0 JUDGE, FAMILY COURT, DHENKANAL(Dhenkanal) Crp/0000127/2024	

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216	D-CRLMP/36217/2025	M/S. MAA PALASA BHUDHI ELECTRICAL AND CIVILS VS STATE OF ODISHA	SUDHANUSIRANGI VS	// ()	AOD20250000975C202500037
217	D-CRLMP/36222/2025	AMEETA DASH VS STATE OF ODISHA	SAMBHRAM DAS VS	//0 ()	
218	D-CRLMP/36224/2025	PARTHA SARATHI MALIK VS STATE OF ODISHA	SAMBHRAM DAS VS	//0 ()	
219	D-CRLMP/36233/2025	JIRIMIYA PRADHAN VS STATE OF ODISHA	GOPINATH MISHRA VS	//0 ()	
220	D-CRLMP/36250/2025	SUPRAVAT MALLIK VS AISWARYA BHARATI	MITALEE JESTHI VS	//0 ()	
221	D-CRLMP/36265/2025	RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	SANJIT MISHRA VS	//0 ()	
222	D-CRLMP/36288/2025	REENA BEHERA VS STATE OF ODISHA	MITHUN DAS VS	//0 ()	
223	D-CRLMP/36290/2025	RASMITA SWAIN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	//0 ()	
224	D-CRLMP/36305/2025	M/S. LALCHAND RESORT PVT. LTD., BBSR VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	//0 ()	
225	D-CRLMP/36310/2025	ARCHANA TARAI VS STATE OF ODISHA	SAILABALA JENA VS	//0 ()	
226	D-CRLMP/36357/2025	JAYANTA KUMAR BEJ VS JYOTSHNARANI MOHAPATRA	PABITRA KUMAR NAYAK VS	//0 ()	
227	D-CRLMP/36366/2025	GANESH PALEI	KIRTAN DANG	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-CRLMP/36375/2025	SWAYAMPRAVA SINGH	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-CRLMP/36384/2025	RINA @ REENA GHADEI	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-CRLMP/36405/2025	ANAM CHARAN PRADHAN @ ANAM PRADHAN	LAMBODOR ACHARI	/ /	AOR20220001563C202500069
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-CRLMP/36439/2025	JYOSHNARANI CHINARA	DILLIP KUMAR ACHARYA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-CRLMP/36448/2025	MADHUMITA BEHERA	DIPTI RANJAN MOHAPATRA	/ /0	
		VS	VS	()	
		ASHIS MOHAPATRA		//	
233	D-CRLMP/36452/2025	RABINDRA PATTAYAT	KABIRAJ PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-CRLMP/36456/2025	MAMATA BHOI	KABIRAJ PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-CRLREV/36253/2025	NANDA@NIGAMANANDA PANDA	BIKASH CHANDRA PARIJA	BINJHARPUR /27 /1996	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-CRLREV/36282/2025	RINKU JENA	HEMANTA KUMAR MOHANTA	BHANJPUR /87 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-CRLREV/36296/2025	DEBRAJ MAJHI	SIDDHANT SARANGI	PATNAGARH /245 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-CRLREV/36317/2025	BISWARANJAN SATPATHY	TUSAR KUMAR MISHRA	BARAMBA /250 /2021	
		VS	VS	()	

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239	D-CRLREV/36325/2025	STATE OF ODISHA PRAVAT RANJAN MOHANTY VS	TAPESH ROY VS	// /0 ()	
240	D-CRLREV/36333/2025	STATE OF ODISHA PRAVAT RANJAN MOHANTY VS	TAPESH ROY VS	// /0 ()	
241	D-CRLREV/36401/2025	STATE OF ODISHA ULASH BEHERA VS	SAROJ KUMAR DASH VS	// /0 ()	
242	D-CRLREV/36413/2025	STATE OF ODISHA SUKRU PATRA @ K.SUKURU PATRA @ SUKURU VS	SURYAKANTA DWIBEDI VS	// KHALLIKOTE /132 /2006 ()	
243	D-CRLREV/36453/2025	STATE OF ODISHA RANJIT NAHAK VS	SANJIB KUMAR BHANJADEO VS	// DARINGBADI /83 /2025 ()	
244	D-CRLREV/36472/2025	STATE OF ODISHA MANOJ KUMAR DASH VS	SARAT KUMAR JENA VS	// BARGARH /130 /2012 ()	
245	D-CRLREV/36476/2025	STATE OF ODISHA MINAKETAN SAHU VS	DHANANJAYA MUND VS	// DHARAMGARH /275 /2025 ()	
246	D-FAO/48419/2025	STATE OF ODISHA MANAGER, NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS ZAKIR SAHA	PRASANNA KUMAR MAHALI VS	// // ()	
247	D-FAO/48635/2025	STATE OF ODISHA D.M., UNITED INDIA INSURANCE CO.LTD., CUTTACK VS PRAMOD SAMAL	RAMESH CHANDRA SAHOO I VS	// // ()	
248	D-MACA/48490/2025	STATE OF ODISHA SWAYAM PRAKASH DAS VS NITYANANDA SAHOO	KAPILA CHARAN NAYAK VS	// // ()	
249	D-MACA/48570/2025	STATE OF ODISHA MUKTESWAR BEHERA VS BIJAYA KUMAR NAIK	PRASANNA KUMAR MISHRA VS	// // ()	

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250	D-MACA/48592/2025	NATIONAL INSURANCE CO. LTD.,ANGUL VS KARTIK SAHOO	SABITA RANJAN PATTNAIK VS	// 0 //	
251	D-MACA/48643/2025	D.M., LIBERTY GENERAL INSURANCE CO.LTD. VS SATYANAND DAS	ADAM ALI KHAN VS	// 0 //	
252	D-MACA/48668/2025	ORIENTAL INSURANCE CO. LTD.,BALANGIR VS SANKARSAN BHOI @ BHUE	ADAM ALI KHAN VS	// 0 //	
253	D-MACA/48688/2025	SARAT SAHOO VS RAKESH KUMAR SINGH	DEBASISH PATNAIK VS	// 0 //	
254	D-MACA/48692/2025	MANJULATA PATRA VS RAKESH KUMAR SINGH	DEBASISH PATNAIK VS	// 0 //	
255	D-MACA/48696/2025	MOHD ASIF@MOHAMMAD ASIF VS SUKANTA KUMAR NAYAK	DEBASISH PATNAIK VS	// 0 //	
256	D-MACA/48702/2025	MOHD IRSAD @ MAHAMMAD IRSAD VS SUKANTA KUMAR NAYAK	DEBASISH PATNAIK VS	// 0 //	
257	D-MATA/48459/2025	SUBHASHREE SAHOO VS DR. PANCHANAN SAHOO	ARIJEET MISHRA VS	// 0 //	
258	D-RPFAM/48603/2025	BIPLAB@BIPLAP KUMAR DASH VS ARUSHREE MISHRA	MOHAMMED RIAZ VS	// 0 //	
259	D-RPFAM/48605/2025	LALIT MOHAN MISHRA VS MAMATA MAYEE PANI @ MISHRA	ASHOK DAS VS	// 0 //	
260	D-RPFAM/48698/2025	DIBYASHA SAMAL VS DR.AMARENDRA SAMAL	ALOK KUMAR MOHAPATRA VS	// 0 //	
261	D-RSA/48473/2025	KUMUDINI @ KUMODINI BARIK	SAROJ KUMAR PADHY	//	

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		VS	VS	()	
262	D-RSA/48514/2025	DHANJAYA BARIK SANATAN NAYAK	MANORANJAN KHATUA	//	
		VS	VS	()	
263	D-RSA/48655/2025	SEBATI JENA JOGENDRA BEHERA	SANJEEV UDGATA	//	
		VS	VS	()	
264	D-RSA/48667/2025	SISIR KANTA SWAIN MURALIDHAR PRADHAN	SANJEEV UDGATA	//	
		VS	VS	()	
265	D-RSA/48684/2025	SISIR KANTA SWAIN PRASANA KUMAR BISWAL	SOUBHAGYA SWAIN	//	AOR20220001296C202500098
		VS	VS	()	
266	D-RSA/48723/2025	LAXMI @ LAXMIPRIYA SAHOO MANGARAJ RAUL	Soubhagya Swain	//	AOR20220001296C202500099
		VS	VS	()	
267	D-RVWPET/48446/2025	SHREE SHREE DHABALESWAR MAHADEY MARFAT PRAMILA DEI STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000172C202500449
		VS	VS	()	
268	D-RVWPET/48449/2025	PADMABATI MOHANTA STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000200C202500474
		VS	VS	()	
269	D-RVWPET/48589/2025	BINU PETER STATE OF ODISHA	SASWAT KUMAR DAS,A.G.A	//	LOD20240000172C202500450
		VS	VS	()	
270	D-SAO/48584/2025	DR. DEBENDRA NARAYAN PATRI PASCAL KISAN@KINDO	TUSAR KUMAR MISHRA	//	
		VS	VS	()	
271	D-TRP(C)/48494/2025	ATHNAS KINDO SUBHASMITA BEHERA	RITURANJAN CHHOTARAY	//	AOR20220003344C202500082
		VS	VS	()	
272	D-TRP(C)/48512/2025	CHINMAYA KUMAR BEHERA SUMAN CHOUDHURY	DIPTI RANJAN BHOKTA	//	
		VS	VS	()	

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273	D-TRP(C)/48608/2025	KIRAN KUMAR BRAHMA MANINI PRADHAN VS	AMITAV TRIPATHY VS	// // ()	
274	D-TRP(C)/48624/2025	LENIN KUMAR SHA BANITA MOHAPATRA VS	MRUGANKA MAULI PATNAIK VS	// // ()	
275	D-TRP(C)/48744/2025	PROF. RAVI AHUJA SUBHASHREE DAS VS	Avijit Patnaik VS	// // ()	AOD20240000363C202500038
276	D-WA/48452/2025	HARI SHANKAR SINGH RAMESH CHANDRA SAHU VS	SANATAN DAS VS	// // ()	AOD2025000022C202500010
277	D-WA/48467/2025	STATE OF ODISHA TPCODL,BBSR VS	SARADA PRASANNA SARANGI VS	// // ()	
278	D-WA/48612/2025	KEDARNATH SARANGI HARIBANDHU MISHRA VS	ABHAYA KUMAR SHARMA VS	// // ()	
279	D-WP(C)/48400/2025	ODISHA GRAMYA BANK, BBSR G.RAJESWAR REDDY VS	LALIT MOHAN MANGARAJ VS	// // ()	AOD20230000274C202500008
280	D-WP(C)/48401/2025 WP(C)/33621/2025	STATE OF ODISHA M/S AFIYA ENTERPRISES PVT. LTD., KENDRAPARA VS	RAMESH CHANDRA JENA VS	// // ()	
281	D-WP(C)/48403/2025	ADDITIONAL COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR SULOCHANA SAHOO VS	ASHOK KUMAR SAHOO VS	// // ()	
282	D-WP(C)/48404/2025 WP(C)/33634/2025	SUSANTA SAHOO SHANKAR BAG VS	CHITTA RANJAN PATTNAIK VS	// // ()	
283	D-WP(C)/48406/2025	STATE OF ODISHA PRABODH KUMAR BARAD VS	PRANAB RANJAN CHHATOI VS	// // ()	
		STATE OF ODISHA		//	

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284	D-WP(C)/48407/2025	PRAHALLAD SAHOO VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	// 0 //	
285	D-WP(C)/48408/2025	M/S DR. RIHAN ICE PLANT, ALJANGA, KENDRAPARA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED (TPCODL), BBSR	SAMARENDRA MOHANTY VS	// 0 //	
286	D-WP(C)/48409/2025	BASANTA KUMAR RATH VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //	
287	D-WP(C)/48410/2025	SAROJ TIRKEY VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //	
288	D-WP(C)/48411/2025	DHANANJAY MARNDI VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500236
289	D-WP(C)/48412/2025	DR.SHRADHANJALI PANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
290	D-WP(C)/48416/2025	ENAM HUSSAIN KHAN VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //	
291	D-WP(C)/48417/2025	SHIBANI BIDYADHAR VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //	AOR20220001535C202500235
292	D-WP(C)/48418/2025	MOHAMMAD SAFIK VS THE BRANCH MANAGER, STATE BANK OF INDIA, CUTTACK	SARAT KUMAR BEHERA VS	// 0 //	
293	D-WP(C)/48420/2025	TULARAM MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
294	D-WP(C)/48421/2025	PRASANNA HARIJAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
295	D-WP(C)/48422/2025	DURA PATEL	BIJAYA KUMAR BEHERA 1	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/48423/2025	TULARAM MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/48424/2025	NAKUL PATEL	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/48425/2025	TULARAM MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/48426/2025	HIRA HARIJAN	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/48427/2025	ADWAITA PRASAD MALLIK	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/48428/2025	PUNYASHA MOHAPATRA	MANOJA KUMAR KHUNTIA	//	
	WP(C)/33648/2025	VS	VS	0	
		STATE OF ORISSA		//	
302	D-WP(C)/48429/2025	SANTOSH JENA @ SANTOSH KUMAR JENA	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/48430/2025	ABHIMANYU SAHU	GOPINATH MISHRA	//	
		VS	VS	0	
		LIFE INSURANCE CORPORATION OF INDIA, MUMBAI		//	
304	D-WP(C)/48431/2025	M/S ARUNI STONE CRUSHER AND TRANSPORT SERVICES PRIVATE LIMITED, JAIPUR	PRASAD KUMAR MUDLI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/48432/2025	M/S LIFE LINE MULTI-VENTURES PVT. LTD., BBSR	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE UNION OF INDIA		//	
306	D-WP(C)/48433/2025	M/S.ANNAPURNA AGRICULTURAL AGENCIES, GANAPUR	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	

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307	D-WP(C)/48435/2025	THE SUPERITENDENT, GST AND CENTRAL EXCISE, BERHAMPUR RANGE-1 GOUTAM SINGH VS STATE OF ODISHA	RAMESH CH. BEHERA VS	// // ()	
308	D-WP(C)/48436/2025	ANTARYAMI PRUSTY VS STATE OF ODISHA	KULDEEP MOHANTY VS	// // ()	AOD20240000012C202500277
309	D-WP(C)/48437/2025	BISHNU CHARAN MOHANTY VS STATE OF ODISHA	SUVENDRA KUMAR BISWAL VS	// // ()	
310	D-WP(C)/48438/2025	BISESWAR TUDU VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()	
311	D-WP(C)/48439/2025	GOURANGA CHARAN SWAIN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// // ()	
312	D-WP(C)/48440/2025	P.KALPASNA KUMARI VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// // ()	
313	D-WP(C)/48442/2025	ANSUMAN MANDAL VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()	
314	D-WP(C)/48443/2025	R.K.V.V.SESHADRI VS THE STATE OF ORISSA	BIDYADHAR MANSING VS	// // ()	
315	D-WP(C)/48444/2025	PRABHAT KUMAR BASA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()	
316	D-WP(C)/48445/2025	CHINTAMANI PADHAN VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// // ()	AOR20240001111C202500024
317	D-WP(C)/48448/2025	RAJ KISHORE GIRI VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()	

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318	D-WP(C)/48450/2025	ANTARYAMI DAS VS THE COMMISSIONER CUM SECRETARY TO GOVT. DEPTT. OF HIGHER EDUCATION, GOVT OF ODISHA	SANDHYARANI PANI VS	// ()	AOR20230000010C202500095
319	D-WP(C)/48451/2025	RADHA MOHAN PRADHAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// () //	
320	D-WP(C)/48453/2025 WP(C)/33646/2025	PUSPANJALI SINGH VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// () //	
321	D-WP(C)/48457/2025	LABANYABATI SAHOO VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// () //	
322	D-WP(C)/48458/2025	RABINDRA KUMAR BISWAL VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// () //	
323	D-WP(C)/48460/2025	PRATAP ROUT VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// () //	
324	D-WP(C)/48461/2025	SAMBIT NAYAK VS PARIMITA MOHANTY	PRADIPTA VARMA VS	// () //	
325	D-WP(C)/48463/2025 WP(C)/33654/2025	SANGRAMJIT PANDA VS THE REGISTRAR, DISCIPLINARY COMMITTEE, CUTTACK ODISHA STATE BAR COUNCIL	SASMITA PANDA VS	// () //	
326	D-WP(C)/48464/2025	M/S SRM AGRO TECH, KHORDHA VS JOINT COMMISSIONER GST BBSR	ANJAN KUMAR JENA VS	// () //	
327	D-WP(C)/48465/2025 WP(C)/33636/2025	CHARAN CHANDAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// () //	AOR20220001299C202500015
328	D-WP(C)/48466/2025	M/S.YOUNG PRINCE MENSWEAR, KHURDA VS STATE OF ODISHA	LALATENDU KANUNGO VS	// () //	
329	D-WP(C)/48468/2025	FERRO ALLOYS CORPORATION LIMITED, BHADRAK	PIYUSH AGRAWAL	//	

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	WP(C)/33625/2025	VS STATE OF ODISHA	VS	() //	
330	D-WP(C)/48471/2025	NITYANANDA BEHERA VS STATE OF ODISHA	KABIR KUMAR JENA VS	// ()	
331	D-WP(C)/48472/2025	GIRIDHARI PRADHAN VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	// ()	AOR20220001590C202500013
332	D-WP(C)/48474/2025	BANAMALI BEHERA VS STATE OF ODISHA	GOPINATH PANDA VS	// ()	AOR20250000149C202500032
333	D-WP(C)/48475/2025	PRAFULLA KUMAR JENA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// ()	
334	D-WP(C)/48476/2025	SUDAM CHANDRA MISHRA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// ()	
335	D-WP(C)/48477/2025	NEPAL MAHAKUR VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// ()	
336	D-WP(C)/48479/2025	DAYA SAGAR NANDA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// ()	
337	D-WP(C)/48480/2025	PRIYABRATA PALAI VS STATE OF ODISHA	DEVI PRASAD DASH VS	// ()	
338	D-WP(C)/48481/2025	ASHISH KUMAR SINGH VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// ()	
339	D-WP(C)/48482/2025	M/S.RUTUPARNA CONSTRUCTION, BBSR VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// ()	
340	D-WP(C)/48483/2025	SANTOSH KUMAR SAHOO VS	DINESH KUMAR PANDA VS	// ()	

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341	D-WP(C)/48484/2025	PRINCIPAL-CUM-CHIEF SECURITY COMNR, RAILWAY PROTECTION FORCE, EAST COAST RAILWAY, BBSR ROHIDAS MURMU VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //	
342	D-WP(C)/48485/2025	M/S.RUTUPARNA CONSTRUCTION, BBSR VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //	
343	D-WP(C)/48486/2025 WP(C)/33619/2025	TUSHAR KANT TAKRI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
344	D-WP(C)/48487/2025	M/S RUTUPARNA CONSTRUCTION, BBSR VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //	
345	D-WP(C)/48488/2025 WP(C)/33656/2025	M/S. NETINCON MARKETING PRIVATE LIMITED, KOLKATA VS UNION OF INDIA	SWETA SENPATI VS	// 0 //	
346	D-WP(C)/48489/2025	JERMOE KERKETTA VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //	AOD20240000968C202500029
347	D-WP(C)/48491/2025 WP(C)/33659/2025	RIPLEY SHIPPING PRIVATE LIMITED, KOLKATA VS UNION OF INDIA	SOUMYAJYOTI BISWAL VS	// 0 //	
348	D-WP(C)/48492/2025	JAGANNATH MOHANTY VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //	AOD20240000968C202500030
349	D-WP(C)/48493/2025	SUBHASHREE DASH VS STATE OF ODISHA	LAXMIKANTA TRIPATHY VS	// 0 //	
350	D-WP(C)/48495/2025	DRIEMS SCHOOL AND COLLEGE OF NURSING, CUTTACK VS STATE OF ODISHA	SAKINA RANJAN PATI VS	// 0 //	
351	D-WP(C)/48496/2025	KRUSHNA MOHAN SWAIN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	

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352	D-WP(C)/48497/2025	PRATAP BAG VS BRANCH MANAGER, BANK OF BARODA, KALAHANDI	RAMA CHANDRA RATH VS	// ()	
353	D-WP(C)/48498/2025	PRABODHA KUMAR MOHANTY VS STATE OF ODISHA	BUBHUTI BHUSAN MISHRA VS	// ()	AOR20220001465C202500002
354	D-WP(C)/48499/2025	SURATH MACHHUA VS TP CENTRAL ODISHA DISTRIBUTION LIMITED	PRABODHA CHANDRA NAYAK VS	// ()	AOR20220001657C202500146
355	D-WP(C)/48501/2025	RABINDRA KUMAR SWAIN VS R.T.O.JAGATSINGHPUR	KHIROD CHANDRA MAJHI VS	// ()	
356	D-WP(C)/48502/2025	ANURADHA MOHAPATRA VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// ()	
357	D-WP(C)/48504/2025	SUBASH MOHANTY VS R.T.O.CUTTACK	KHIROD CHANDRA MAJHI VS	// ()	
358	D-WP(C)/48506/2025	CHINMAY DAS MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// ()	
359	D-WP(C)/48508/2025	MANOJ KUMAR MAHALIK VS UCO BANK, ZONAL OFFICE, BALASORE	PRASANTA KUMAR SATAPATHY VS	// ()	
360	D-WP(C)/48509/2025	KUNJALATA ROUT VS STATE OF ODISHA	ATUL TRIPATHY VS	// ()	AOD20240000618C202500175
361	D-WP(C)/48511/2025	DEBASIS MOHANTY VS STATE OF ODISHA	DURGA CHARAN MOHANTY VS	// ()	
362	D-WP(C)/48515/2025	AMULYA NAYAK VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// ()	
363	D-WP(C)/48519/2025	SUBASH CHANDRA SETHI	SPADAN SRICHANDAN	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/48522/2025	K.JAGANNATH REDDY	SPANDAN SRICHANDAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/48525/2025	Dr. MANORANJAN MOHAPATRA	AKSHAYA KUMAR SUBUDHI	//	AOR20230001015C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/48526/2025	SANJUKTA DEHURY	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500217
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/48528/2025	SABITRI PATRA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500216
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/48530/2025	SATU THAPA	SAILABALA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/48532/2025	PARAMESWAR SUTAR	SPANDAN SRICHADAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/48535/2025	BISWAJIT NAYAK	SUVASHISH PATTANAIAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/48537/2025	PITABASH PANDA	KAIBALYA PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/48539/2025	TULARAM NAYAK	JANAKI KANTA MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/48541/2025	ANANDA CHANDRA SWAIN	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/48543/2025	SABITA SAMAL	SPANDAN SRICHANDAN	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/48546/2025	STATE OF ODISHA SANANTU KUMAR BHUYAN VS ADDL. DIST. MAGISTRATE, BBSR	MONOMOY BASU VS NIRANJAN NAYAK	// // 0 //	
376	D-WP(C)/48548/2025	NARAYAN MOHARANA VS STATE OF ODISHA	NIRANJAN NAYAK VS SPANDAN SRICHANDAN	// 0 //	
377	D-WP(C)/48549/2025	BIJAY KUMAR SETHY VS STATE OF ODISHA	SPANDAN SRICHANDAN VS LAMBODAR PRADHAN	// 0 //	
378	D-WP(C)/48550/2025	MAHESWER BEHERA VS STATE OF ODISHA	LAMBODAR PRADHAN VS DIPANKAR ACHARYA	// 0 //	
379	D-WP(C)/48551/2025	CHANDAN KUMAR BEHERA VS INDIA INFOLINE FINANCE LIMITED (IIFL), CHANDI MANDIR BRANCH, CUTTACK	DIPANKAR ACHARYA VS SPANDAN SRICHANDAN	// 0 //	
380	D-WP(C)/48552/2025	TAPAS KUMAR MOHARANA VS STATE OF ODISHA	SPANDAN SRICHANDAN VS KSHIROD KUMAR ROUT	// 0 //	
381	D-WP(C)/48554/2025	PURNA CHANDRA NAIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS MANAS RANJAN PRADHAN	// 0 //	
382	D-WP(C)/48555/2025	PABITRA NAIK VS MANAGER HR, NTPC, KANIHA, ANGUL	MANAS RANJAN PRADHAN VS SOUBHAGYA SWAIN	// 0 //	
383	D-WP(C)/48556/2025	Dr. AISWARYA RANI MAHANTA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS PABITRA KUMAR NAYAK	// 0 //	AOR20220001296C202500095
384	D-WP(C)/48557/2025	BIJAY KUMAR AGRAWAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS SPANDAN SRICHADAN	// 0 //	
385	D-WP(C)/48558/2025	MAHESWAR SUTAR VS STATE OF ODISHA	SPANDAN SRICHADAN VS STATE OF ODISHA	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/48559/2025	ROHIT KUMAR SINGH VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500190
387	D-WP(C)/48560/2025	CHANDRAMANI NAIK VS MANAGER HR, NTPC, KANIHA, ANGUL	MANAS RANJAN PRADHAN VS	// 0 //	
388	D-WP(C)/48561/2025	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500189
389	D-WP(C)/48562/2025	Dr. PARYAN PARAMITA MOHAPATRA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202500096
390	D-WP(C)/48563/2025	MADAN MOHAN MOHARANA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500185
391	D-WP(C)/48564/2025	BIKASH KUMAR ROUTRAY VS STATE INFORMATION COMMISSIONER, ODISHA, BBSR	MAHES DAS VS	// 0 //	
392	D-WP(C)/48565/2025	SATRUGHNA MATIA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500186
393	D-WP(C)/48566/2025	PRASANTA KUMAR OJHA VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //	
394	D-WP(C)/48567/2025	RAJ KISHORE BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
395	D-WP(C)/48568/2025	ANJALI DURGA VS STATE OF ODISHA	ANKANN PANDA VS	// 0 //	
396	D-WP(C)/48569/2025	SURYAKANTA SAHOO VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //	
397	D-WP(C)/48571/2025	SIPANJALI SAHOO	SANJAY KUMAR PATRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/48572/2025	RATNAKAR MALIK	DEEPAK KU SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/48573/2025	RITUPARNA DASH	SPANDAN SRICHANDAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/48575/2025	DILLIP KUMAR ACHARYA	MANORANJAN MISHRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
401	D-WP(C)/48576/2025	SURENDRA NATH BEHERA	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/48577/2025	SUNAKAR BARIK	SPANDAN SRICHANDAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/48578/2025	JAYAKISAN AGRAWAL	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/48580/2025	PADMA LOCHAN SAHOO	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/48581/2025	PAYAL SWAIN	SPANDAN SRICHANDAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/48582/2025	PRADIP KUMAR DAS	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/48585/2025	HARASAMANI MOHAPATRA	ABINASH ROURAY	//	
		VS	VS	0	
		THE ADDL. COMNR, ADDL. REVISION COURT NO. 2, ODISHA, BBSR		//	
408	D-WP(C)/48587/2025	LAXMANA RATH	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/48591/2025	STATE OF ODISHA PARAMESWAR DASH VS	BIPLABA P.B. BAHALI VS	// // 0	
410	D-WP(C)/48594/2025	STATE OF ODISHA MAKARA SINGH VS	NIRANJAN LENKA VS	// // 0	
411	D-WP(C)/48595/2025	STATE OF ODISHA MIHIR RANJAN PATTJOSHI VS	DHANANJAYA MUND VS	// // 0	
412	D-WP(C)/48597/2025	STATE OF ODISHA SHANTI SAHU VS	DHANANJAYA MUND VS	// // 0	
413	D-WP(C)/48598/2025	STATE OF ODISHA SANDHYARANI LENKA VS	NIRANJAN LENKA VS	// // 0	
414	D-WP(C)/48599/2025	STATE OF ODISHA KHIRA BEHERA VS	NIRMAL KISHORE RATH VS	// // 0	
415	D-WP(C)/48601/2025	STATE OF ODISHA TIKEMANI NAG VS	DHANANJAYA MUND VS	// // 0	
416	D-WP(C)/48604/2025	STATE OF ODISHA BASANTI BEHERA VS	NIRMAL KISHORE RATH VS	// // 0	
417	D-WP(C)/48606/2025	STATE OF ODISHA M/S SUBHRA CHMICALS, CUTTACK VS	ASHISH KUMAR SAMAL VS	// // 0	
418	D-WP(C)/48607/2025	JOIN COMMISSIONER OF CT AND GST CUTTACK ASISH TRUST, G.UDAYAGIRI, KANDHAMAL VS	MAHESWAR MOHANTY VS	// // 0	
419	D-WP(C)/48609/2025	COLLECTOR, KANDHAMAL MALATI NAYAK VS	NIRMAL KISHORE RATH VS	// // 0	
		STATE OF ODISHA		//	

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420	D-WP(C)/48610/2025	SASMITA SAHU VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
421	D-WP(C)/48611/2025	GOBINDA CHANDRA DAS VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
422	D-WP(C)/48613/2025	SRIKANTA KUMAR SATAPATHY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
423	D-WP(C)/48614/2025	MAHESWAR BEHERA VS STATE OF ODISHA	SANGRAMJEET SENAPATI VS	// 0 //	
424	D-WP(C)/48615/2025	DR.SANCHITA PATRA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //	
425	D-WP(C)/48616/2025	SUDHIR KUMAR DASH VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //	
426	D-WP(C)/48618/2025	M/S DASH SUPPLIES, BBSR VS STATE OF ODISHA	ABINASH ACHARYA VS	// 0 //	
427	D-WP(C)/48619/2025	BABULI DAS VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	// 0 //	
428	D-WP(C)/48620/2025	SANTILATA MANDAL VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //	
429	D-WP(C)/48622/2025	SANKARSAN DHAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500187
430	D-WP(C)/48623/2025	DEEPAK KUMAR SAHU VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
431	D-WP(C)/48625/2025	GENERAL MANAGER	JAGYAN BALK MOHANTY	//	AOD20250000162C202500002

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-WP(C)/48626/2025	DHIRENDRA PANDA KHULANA NAYAK	NIRMAL KISHORE RATH	//	
		VS	VS	()	
433	D-WP(C)/48628/2025	STATE OF ODISHA GOURI SHANKAR PANDA	RAJJEET ROY	//	AOR20220001462C202500138
		VS	VS	()	
434	D-WP(C)/48629/2025	STATE OF ODISHA PRATAP KISHORE MOHANTY	SOUMYA RANJAN MOHANTY	//	
		VS	VS	()	
435	D-WP(C)/48630/2025	STATE OF ODISHA INDIRA BOSE	SWAPNIL ROY	//	AOR20220001600C202500188
		VS	VS	()	
436	D-WP(C)/48631/2025	STATE OF ODISHA M/S MAGNUM ESTATES PRIVATE LIMITED	KAJAL SAHOO	//	AOR20220001613C202500042
		VS	VS	()	
437	D-WP(C)/48632/2025	ADDITIONAL COMMISSIONER, GST (APPEALS) M/S MAGNUM ESTATES PRIVATE LIMITED	KAJAL SAHOO	//	AOR20220001613C202500043
		VS	VS	()	
438	D-WP(C)/48633/2025	ADDITIONAL COMMISSIONER, GST (APPEALS) HARIHARA DAS	NIRMAL KISHORE RATH	//	
		VS	VS	()	
439	D-WP(C)/48634/2025	STATE OF ODISHA RASHMI RANJAN CHOUDHURY	BIKRAM CHANDRA GHADEI	//	
		VS	VS	()	
440	D-WP(C)/48636/2025	STATE OF ODISHA MANOJ KUMAR JENA	SOUBHAGYA SWAIN	//	AOR20220001296C202500097
		VS	VS	()	
441	D-WP(C)/48637/2025	STATE OF ODISHA PRASANT MALLICK	KARUNAKAR GAYA	//	
		VS	VS	()	
442	D-WP(C)/48638/2025	STATE OF ODISHA M/S DILLIP KUMAR SWAIN	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500079
		VS	VS	()	

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443	D-WP(C)/48639/2025	THE PRINCIPAL COMMISSIONER CGST AND CX COMMISSIONERATE ANJALI NAYAK VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	// // 0 //	
444	D-WP(C)/48640/2025	CAMBRIDGE SCHOOL, UDALA, MAYURBHANJ VS REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION, BBSR	RAGHUNATH SINGH VS	// 0 //	
445	D-WP(C)/48641/2025	ANTA TUDU VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //	
446	D-WP(C)/48642/2025	TULASI BEHERA VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	// 0 //	
447	D-WP(C)/48644/2025	SANJULATA MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
448	D-WP(C)/48645/2025	LACHHIPUR PRIMARY AGRICULTURE COOPERATIVE SOCIETY, SUBARNAPUR VS STATE OF ODISHA	BHOLARAJ SETHI, VS	// 0 //	
449	D-WP(C)/48646/2025	DR.SASMITA MAHALIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
450	D-WP(C)/48647/2025	GOPAL KRUSHNA NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //	
451	D-WP(C)/48648/2025	DR.REENA MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
452	D-WP(C)/48649/2025	MANOJ ROHIDAS @ MANOJ KUMAR ROHIDAS VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //	
453	D-WP(C)/48650/2025	DR.RITANJALI MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/48652/2025	DR.BAIJAYANTI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
455	D-WP(C)/48653/2025	DR.SHELLY PATNAIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
456	D-WP(C)/48654/2025	DR.PRABEENABALA PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
457	D-WP(C)/48656/2025	GHANASHYAM BEHERA VS STATE OF ODISHA	HARIKRUSHNA PANIGRAHI VS	// 0 //	
458	D-WP(C)/48657/2025	SAMBHU PRASAD SINGH VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //	
459	D-WP(C)/48658/2025	DR.RAJESH KUMAR ROUT VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
460	D-WP(C)/48659/2025	DR.NAMITA NATH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
461	D-WP(C)/48661/2025	DR.DEBASHISA RAY VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	// 0 //	
462	D-WP(C)/48662/2025	RUDRA PRASAD PANDA VS RAMNATH PANDA	GYANA RANJAN SETHI VS	// 0 //	
463	D-WP(C)/48664/2025	DILIP KUMAR SINGH VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //	
464	D-WP(C)/48665/2025	DR.SUBODH KUMAR SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
465	D-WP(C)/48666/2025	GOPINATH SAHU	MITHUN DAS	//	

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		VS	VS	0	
466	D-WP(C)/48669/2025	GENERAL MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., KHORDHA	SUBHADUTTA ROUSTRAY	//	
		DR.RAJKUMAR NAIK	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
467	D-WP(C)/48671/2025	STATE OF ODISHA		//	
		DR.ANIMA NAYAK	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/48672/2025	LALITA NAIK	MANAS RANJAN PRADHAN	//	
		VS	VS	0	
		MANAGER HR NTPC, ANGUL		//	
469	D-WP(C)/48673/2025	DR. SANKARSAN SAHOO	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/48674/2025	SULOCHANA BEHERA	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		COLLECTOR-CUM-DISTRICT MAGISTRATE, BHADRAK		//	
471	D-WP(C)/48676/2025	DR.FALGUNI KUMAR BADHAI	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/48677/2025	MADHUMITA BEHERA	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		ASHISH MOHAPATRA		//	
473	D-WP(C)/48678/2025	DR.SASMITA NAYAK	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/48679/2025	SULOCHANA BAIRISHAL	ABHIRAM SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/48680/2025	DR.SANGRAM TUDU	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/48682/2025	D.PRUTHIBIRAJ PATRO	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/48683/2025	STATE OF ODISHA BHIKARI CHARAN SINGH VS	PADMANAVA JENA VS	// // 0	
478	D-WP(C)/48685/2025	STATE OF ODISHA SIDHARTHA SANKAR PATRA VS	KABIRAJ PRADHAN VS	// // 0	
479	D-WP(C)/48686/2025	STATE OF ODISHA BIKASH CHANDRA SETHI @ BIKASH SETHI VS	DEEPAK RANJAN SUNDARAY VS	// // 0	
480	D-WP(C)/48687/2025	STATE OF ODISHA BHAGIRATHI TRIPATHY VS	ACHYUTANANDA PATTANAIAK VS	// // 0	
481	D-WP(C)/48689/2025	STATE OF ODISHA URMILA ROUT VS	BIDYADHAR MISHRA VS	// // 0	
482	D-WP(C)/48691/2025	NALINIKANTA MOHAPATRA SITA SAHOO VS	ACHYUTANANDA PATTANAIAK VS	// // 0	
483	D-WP(C)/48693/2025	STATE OF ODISHA CHANDRA SEKHAR MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0	
484	D-WP(C)/48694/2025	STATE OF ODISHA KALI CHARAN NAIK VS	PRAMOD KUMAR JENA VS	// // 0	
485	D-WP(C)/48695/2025	STATE OF ORISSA MANORANJAN SAHOO VS	ACHYUTANANDA PATTANAIAK VS	// // 0	
486	D-WP(C)/48697/2025	STATE OF ODISHA CHANDRA SEKHAR MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0	
487	D-WP(C)/48699/2025	STATE OF ODISHA DAYANIDHI MAHANTA VS	PRAMOD KUMAR JENA VS	// // 0	
		STATE OF ORISSA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/48700/2025	MAMATA MOHANTY VS STATE OF ODISHA	ASUTOSH BISWAL VS	// 0 //	
489	D-WP(C)/48701/2025	CHITTARANJAN BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
490	D-WP(C)/48703/2025	KSHETRABASI NAIK VS STATE OF ORISSA	PRAMOD KUMAR JENA VS	// 0 //	
491	D-WP(C)/48704/2025	CHITTARANJAN BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
492	D-WP(C)/48705/2025	GIRISH CHANDRA TRIPATHY VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //	
493	D-WP(C)/48706/2025	MAMATA MOHANTY VS STATE OF ODISHA	ASUTOSH BISWAL VS	// 0 //	
494	D-WP(C)/48707/2025	MALAYA KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
495	D-WP(C)/48708/2025	KAILASH MAJHI @ KAILASH CHANDRA MAJHI VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //	
496	D-WP(C)/48709/2025	MALAYA KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
497	D-WP(C)/48710/2025	AKSHYA PAIKRAY VS STATE OF ODISHA	ASUTOSH BISWAL VS	// 0 //	
498	D-WP(C)/48711/2025	MADHU SUDAN OJHA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
499	D-WP(C)/48712/2025	GITA DAS	ASUTOSH BISWAL	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-WP(C)/48713/2025	SUBHASHMITA JENA	AJAYA KUMAR MOHARANA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
501	D-WP(C)/48714/2025	LAYOTMEEKA PRIYADARSINEE SAHOO	DEVI PRASAD DASH	//	
		VS	VS	()	
		NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE, NEW DELHI		//	
502	D-WP(C)/48715/2025	BICHITRANARAYAN MISHRA	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-WP(C)/48717/2025	BALLAV CHANDRA ROUT	TANZIM NASRIN	//	AOD20250001139C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-WP(C)/48718/2025	PITAMAHUL PRIMARY AGRICULTURAL COOPERATIVE SOCIETY, MCHSA, ANGRAMPUR, SUBARNAPUR	SHANKAR KUMAR SAHUS	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
505	D-WP(C)/48719/2025	MANAS KUMAR DASH	Asutosh Rout	//	AOD20230000737C202500103
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-WP(C)/48721/2025	MIR MUKHTAR ALLI	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-WP(C)/48722/2025	P AMBICA PRASAD	SURESH CHANDRA DASH	//	AOD20240000953C202500039
		VS	VS	()	
		THE EXECUTIVE ENGINEER, ELECTRICAL TPCODL		//	
508	D-WP(C)/48724/2025	SUNIL RANJAN SAMANTARAY	DEBA KUMAR RATH	//	
		VS	VS	()	
		RESERVE BANK OF INDIA		//	
509	D-WP(C)/48725/2025	SRIDHAR MALIK	GHANASHYAM MUDULI	//	AOR20220002820C202500020
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-WP(C)/48727/2025	MANASMITA RAUTRAY	ASUTOSH BISWAL	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-WP(C)/48728/2025	STATE OF ODISHA SASMITA DAS VS	ASUTOSH BISWAL VS	// // 0	
512	D-WP(C)/48729/2025	STATE OF ODISHA GOPAL BARIHA VS	ASHIS KUMAR MISHRA VS	// // 0	
513	D-WP(C)/48731/2025	STATE OF ODISHA GOKUL NAYAK VS	ASHIS KUMAR MISHRA VS	// // 0	
514	D-WP(C)/48732/2025	STATE OF ODISHA M/S SAI TIMBER DEPOT, BALASORE VS THE PERMANENT LOK ADALAT, KHURDA	DEVI PRASAD DASH VS	// // 0 //	
515	D-WP(C)/48733/2025	AGASTI NAG VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// // 0	
516	D-WP(C)/48734/2025	BHAGIRATHI MOHARANA VS EXECUTIVE ENGINEER, ELECTRICAL TPCODL	SURESH CHANDRA DASH VS	// // 0	AOD20240000953C202500040
517	D-WP(C)/48735/2025	ARCHU NAG VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// // 0	
518	D-WP(C)/48736/2025	BUDHU NANDA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// // 0	
519	D-WP(C)/48737/2025	BHAMAR NANDA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// // 0	
520	D-WP(C)/48738/2025	ODISHA GRAMYA BANK, PURI VS PRESIDING OFFICER DEBTS RECOVERY TRIBUNAL, CUTTACK	TUNA SAHU VS	// // 0	
521	D-WP(C)/48739/2025	KAMALA NAG VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// // 0	

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522	D-WP(C)/48740/2025	SUKANTI DEEP VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// () //	
523	D-WP(C)/48741/2025	ODISHA GRAMYA BANK, PURI VS PRESIDING OFFICER DEBTS RECOVERY TRIBUNAL, CUTTACK	TUNA SAHU VS	// () //	
524	D-WP(C)/48742/2025	TRILOK NAYAK VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// () //	
525	D-WP(C)/48743/2025	DIPAK KUMAR PANDEY VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// () //	AOD20220003081C202500041
526	D-WP(C)/48745/2025	SULOCHANA NAG VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// () //	
527	D-WP(C)/48746/2025	BIRANCHI BARIHA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// () //	
528	D-ABLAPL/36204/2025	KHIROD KUMAR NAIK VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	HIRAKUD /203 /2025 () //	AOR20220002454C202500148
529	D-ABLAPL/36205/2025	MD ASIF @ MD ASIF MANNU VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /337 /2025 () //	AOR20220000263C202500061
530	D-ABLAPL/36206/2025	BIPIN SWAIN VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /367 /2025 () //	AOR20220001591C202500043
531	D-ABLAPL/36207/2025	SUBHASMITA BEHERA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	PARADEEP LOCK /335 /2025 () //	AOR20220003509C202500071
532	D-ABLAPL/36209/2025	SABANIL KHAN @ SABANAIL KHAN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BANHARPALI /224 /2025 () //	AOR20220002454C202500146
533	D-ABLAPL/36213/2025	KAILASH CHANDRA MOHANTY	SAMARENDRA MOHANTY	BIRIDI PS /111 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/36215/2025	BISHAL DALUA	DIBYAJYOTI SAHOO	MAHAKALPARA /330 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/36220/2025	SANJAY KUMAR SWAIN	ALOK KUMAR MOHAPATRA	KANPUR /115 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/36221/2025	BIJAYLAXMI SWAIN	ALOK KUMAR MOHAPATRA	KANPUR /115 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/36223/2025	BASANTI SWAIN	ALOK KUMAR MOHAPATRA	KANPUR /115 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/36225/2025	SANTOSH KUMAR SWAIN	ALOK KUMAR MOHAPATRA	KANPUR /115 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/36226/2025	GURUBARI SWAIN	ALOK KUMAR MOHAPATRA	KANPUR /115 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/36227/2025	SANJUKTA MOHAPATRA	BADRINARAYAN PANDA	PAHALA /407 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/36230/2025	RITESH NATH	KSHIROD KUMAR PAHIL	DHARMASALA /701 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/36241/2025	KRISHNA CHHATRIY	SIDDHARTHA SAMAL	BANDOMUNDA /139 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/36242/2025	BULU HARIJAN	BIKASH KARNA	BORIGUMMA /172 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/36244/2025	BABULA PATTANAYAK	KEDAR SANKAR SAHU	BALIMI /226 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/36246/2025	STATE OF ODISHA TAPAS JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	// KOREI /95 /2019 ()	
546	D-ABLAPL/36247/2025	LIPPU BEHERA @ LIPU BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	// GHATAGAON /470 /2025 ()	
547	D-ABLAPL/36248/2025	JITENDRA SINGH @ JITENDRA SINGH PARIHAR VS STATE OF ODISHA	ANUPAM DASH VS	// THELKOLOI PS /443 /2025 ()	
548	D-ABLAPL/36249/2025	RAMAKRISHNA TAREI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// NANDIPADA /349 /2025 ()	AOR20220001631C202500312
549	D-ABLAPL/36252/2025	RASMITA SWAIN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// NANDIPADA /357 /2025 ()	AOR20220001631C202500319
550	D-ABLAPL/36256/2025	SESHA RANA @ SHESADEV RANA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// BONAI /241 /2025 ()	
551	D-ABLAPL/36257/2025	TRILOCHANA DIGAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	// GOCHHAPADA /224 /2025 ()	AOD20240000012C202500278
552	D-ABLAPL/36261/2025	KISHORE CHANDRA PRADHAN VS STATE OF ODISHA	SANJIT MISHRA VS	// TARASINGI /399 /2025 ()	
553	D-ABLAPL/36262/2025	RABINDRA KUMAR DAS @ RABINDRA DAS VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	// KEONJHAR TOWN /886 /2025 ()	
554	D-ABLAPL/36280/2025	BABANA @ BAMADEB PRADHAN VS STATE OF ODISHA	BISWAJIT SAHOO VS	// NAYAGARH SADAR /256 /2025 ()	
555	D-ABLAPL/36284/2025	SRIKANTA NAIK VS STATE OF ODISHA	PREETAM MISHRA VS	// BOUDH /419 /2025 ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/36292/2025	DIBAKAR JENA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ITAMATI /243 /2025 () //	
557	D-ABLAPL/36293/2025	LOKESH MALLICK VS STATE OF ODISHA	SUSAMPAD HOTA VS	PAHALA /108 /2025 () //	
558	D-ABLAPL/36295/2025	JANAKI JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BALUGAON P.S. /381 /2025 () //	
559	D-ABLAPL/36297/2025	MANOJ KUMAR JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BALUGAON P.S. /381 /2025 () //	
560	D-ABLAPL/36301/2025	BABU @ SANJAY KARMAKAR VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARINE PS AT JAMBO /239 /2025 () //	AOD20240000547C202500019
561	D-ABLAPL/36307/2025	MUNA PARIDA @ JASHOBANTA PARIDA VS STATE OF ODISHA	KARUNAKAR GAYA VS	ASTARANGA /228 /2025 () //	
562	D-ABLAPL/36311/2025	HARIHAR NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /359 /2025 () //	AOR20220001631C202500321
563	D-ABLAPL/36314/2025	HARIHAR NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /355 /2025 () //	AOR20220001631C202500323
564	D-ABLAPL/36319/2025	HARIHAR NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /356 /2025 () //	AOR20220001631C202500322
565	D-ABLAPL/36322/2025	DHRUBA CHARAN SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
566	D-ABLAPL/36323/2025	JANGALI ROUT @ MRUTYUNJAY ROUT VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	KANPUR /113 /2025 () //	
567	D-ABLAPL/36327/2025	MINATI DAS	MAHIMANANDA SWAIN	BINJHARPUR /460 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
568	D-ABLAPL/36328/2025	STATE OF ODISHA RANGALAL SINGH	DEEPAK KU SAHOO	NIKIRAI /384 /2025	
		VS	VS	()	
569	D-ABLAPL/36329/2025	STATE OF ODISHA KHAGESWAR BEHERA @ GHUNDA BEHERA	SURENDRA KUMAR ROUT	RAJKANIKA /512 /2025	
		VS	VS	()	
570	D-ABLAPL/36334/2025	STATE OF ODISHA KHAGESWAR BEHERA @ GHUNDA BEHERA	SURENDRA KUMAR ROUT	RAJKANIKA /513 /2025	
		VS	VS	()	
571	D-ABLAPL/36335/2025	STATE OF ODISHA BIRENDRA BARIK @ BRENDRA	PRANAYA SWAIN	ATTABIRA /375 /2025	
		VS	VS	()	
572	D-ABLAPL/36337/2025	STATE OF ODISHA LAXMIDHAR DALEI	AMITAV TRIPATHY	NAYAGARH SADAR /294 /2025	
		VS	VS	()	
573	D-ABLAPL/36343/2025	STATE OF ODISHA KRUSHNA MURARI DAS @ KANHA DAS	AMULYA RATNA PANDA	REMUNA /186 /2025	
		VS	VS	()	
574	D-ABLAPL/36344/2025	STATE OF ODISHA P. BALA	MANGU NANDY	MALKANGIRI /610 /2025	
		VS	VS	()	
575	D-ABLAPL/36353/2025	STATE OF ODISHA PURNA CHANDRA DAS @ SANU	AMULYA RATNA PANDA	REMUNA /186 /2025	
		VS	VS	()	
576	D-ABLAPL/36356/2025	STATE OF ODISHA BISWAJIT BEHERA	SUSANTA KUMAR BARAL	MANGALA BAG /410 /2025	AOR20220001297C202500288
		VS	VS	()	
577	D-ABLAPL/36359/2025	STATE OF ODISHA CHIRANJIBI PATRO	BIJAYA KUMAR RAGADA	KORAPUT TOWN /298 /2025	
		VS	VS	()	
578	D-ABLAPL/36362/2025	STATE OF ODISHA PATNURU JAGANNATH @ P. JAGANNATH PATRA	BIJAYA KUMAR RAGADA	KORAPUT TOWN /298 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/36364/2025	STATE OF ODISHA RAJESH DALEI @ NINI VS	SATYAJIT MOHAPATRA VS	// NILGIRI /466 /2025 ()	
580	D-ABLAPL/36368/2025	STATE OF ODISHA PUSPALATA MAHARATHI @ PALLAI VS	BHARAT JALLI VS	// RAMBHA (KHALLIKOTE) /815 /2024 ()	AOD20250001069C202500003
581	D-ABLAPL/36369/2025	STATE OF ODISHA DILU ROUT @ DILIP KUMAR ROUT VS	MANAS RANJAN DHAL VS	// MANCHESWAR P.S. /466 /2025 ()	
582	D-ABLAPL/36370/2025	STATE OF ODISHA PANCHANAN BERA VS	PRASANTA KUMAR SAHOO VS	// NAIKANI-DIHI /243 /2025 ()	
583	D-ABLAPL/36373/2025	STATE OF ODISHA JAGABANDHU SAMAL VS	RASHMI RANJAN MISHRA VS	// CHOUDWAR /676 /2025 ()	
584	D-ABLAPL/36376/2025	STATE OF ODISHA ADITYA KUMAR VS	HARAPRASAD PANDA VS	// / /0 ()	
585	D-ABLAPL/36377/2025	STATE OF ODISHA BIBEK SAMAL VS	RASHMI RANJAN MISHRA VS	// CHOUDWAR /676 /2025 ()	
586	D-ABLAPL/36378/2025	STATE OF ODISHA HIRANMAY JENA VS	SURYAKANTA DASH VS	// / /0 ()	
587	D-ABLAPL/36381/2025	STATE OF ODISHA SIDDHARTH SANKAR BEHERA VS	SOURAV SUMAN BHUYAN VS	// MAHILA P.S.(BBSR) /355 /2025 ()	
588	D-ABLAPL/36382/2025	STATE OF ODISHA DHARAMBIR TIGGA VS	JAYANTA KUMAR PADHI VS	// ROURKELA CYBER P.S. /20 /2025 ()	
589	D-ABLAPL/36386/2025	STATE OF ODISHA RINKU SAMAL VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// NARASINGHPUR /8 /2022 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/36388/2025	PURNACHANDRA BARIK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /374 /2025 () //	
591	D-ABLAPL/36389/2025	SARAFAT KHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	TIGIRIA /255 /2025 () //	AOD20220004577C202500003
592	D-ABLAPL/36390/2025	KATHI SAHOO VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	ANGUL TOWN /492 /2023 () //	AOD20240000603C202500042
593	D-ABLAPL/36391/2025	BAINAB JENA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	KANPUR /115 /2025 () //	
594	D-ABLAPL/36392/2025	NUDEI RANA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /193 /2025 () //	AOD20240000366C202500014
595	D-ABLAPL/36396/2025	PRASANTI JENA @ ASANTI SWAIN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	KANPUR /115 /2025 () //	
596	D-ABLAPL/36398/2025	RITU SAHU VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /502 /2025 () //	AOD20220004576C202500061
597	D-ABLAPL/36399/2025	MAKU @ NILAKANTHA MAHAKUDA VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /362 /2025 () //	
598	D-ABLAPL/36402/2025	ILU @ MRUTYUNJAYA BHARIMAL VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	KANAS /50 /2015 () //	
599	D-ABLAPL/36404/2025	AMIYA KUMAR MOHANTY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	KANPUR /115 /2025 () //	
600	D-ABLAPL/36409/2025	BHAMI NAYAK @ BHAMITA NAIK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MUNIGUDA /122 /2010 () //	
601	D-ABLAPL/36410/2025	SUBHALAXMI SWAIN	ALOK KUMAR MOHAPATRA	KANPUR /115 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/36411/2025	ASIT PATRA @ ASIT KUMAR PATRA	RABINDRA NATH PANDA	INDUSTRIAL ESTATE PS /284 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/36422/2025	DILLIP SATPATHY @ DILLIP KUMAR SATAPATHY	AMIT KUMAR SAA	DUNGURIPALI /224 /2025	AOR20220001583C202500083
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/36423/2025	RAJENDRA KUMAR SWAIN	ALOK KUMAR MOHAPATRA	KANPUR /115 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/36427/2025	SESHDEV SWAIN	ALOK KUMAR MOHAPATRA	KANPUR /115 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/36430/2025	UDAYANATH SAHU	LALATENDU SAMANTARAY	PARLAKHEMUNDI /254 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/36433/2025	SAYED MOHAMMED ALI	CHHABI BEHERA	BHARATPUR PS /775 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-ABLAPL/36434/2025	JHILLI SAHU	LALATENDU SAMANTARAY	PARLAKHEMUNDI /254 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/36440/2025	SATYABRATA NAYAK	SANJIB KUMAR BHANJADEO	BAGHAMARI /231 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
610	D-ABLAPL/36441/2025	PRAKASH KUMAR NAYAK	SIDDHANT SARANGI		AOD20250000975C202500038
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-ABLAPL/36444/2025	ABHIMANYU BEHERA	JYOTIRMAYA SAHOO	KHURDA SADAR /42 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-ABLAPL/36451/2025	SOUMYA RANJAN JENA @ MIKU	ARUPA NANDA DAS	DHENKANAL SADAR /937 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-ABLAPL/36455/2025	STATE OF ODISHA SUSHANTA BEHERA @ RAJU VS	AMITABH NAIK VS	// KHURDA MODEL /374 /2025 ()	
614	D-ABLAPL/36460/2025	STATE OF ODISHA SUMATI NATHA VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /424 /2025 ()	
615	D-ABLAPL/36461/2025	STATE OF ODISHA MINAKETANA DIGAL VS	BAIJAYANTI MOHANTY VS	// K.NUAGOAN /174 /2025 ()	
616	D-ABLAPL/36463/2025	STATE OF ODISHA DEEPAK JENA VS	ALOK KUMAR MOHAPATRA VS	// Maitri Vihar PS /357 /2025 ()	
617	D-ABLAPL/36466/2025	STATE OF ODISHA BISWAJIT NATH VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /424 /2025 ()	
618	D-ABLAPL/36468/2025	STATE OF ODISHA SATYAJIT TRIPATHY VS	RAMESH CHANDRA SWAIN VS	// / /0 ()	
619	D-ABLAPL/36469/2025	STATE OF ODISHA RAJESH KUMAR CHARCHI VS	SUNIL KUMAR PALAI VS	// CYBER CRIME AND ECONOMIC OFFENCES, BRAHMAPUR /89 /2025 ()	
620	D-ABLAPL/36473/2025	STATE OF ODISHA NALINIKANTA SWAIN VS	ABHIMANYU PARIDA VS	// BARI RAMCHANDRAPUR /436 /2025 ()	
621	D-ABLAPL/36477/2025	STATE OF ODISHA RAMESH CHANDRA MAJHI VS	ABHISIDDHANTA SAHOO VS	// SEA BEACH /152 /2023 ()	AOR20220000014C202500049
622	D-ABLAPL/36478/2025	STATE OF ODISHA SIDDHARTHA SANKAR PATTNAIK VS	SASWATA PATNAIK VS	// CHANDRASEKHARPUR /721 /2025 ()	AOD20240001090C202500019
623	D-ABLAPL/36479/2025	STATE OF ODISHA CHHABI BHOI VS	ABHISIDDHANTA SAHOO VS	// SATYABADI /327 /2025 ()	AOR20220000014C202500050
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-WPC(OA)/955/1988	RAMESH CH. PANDA	M/S N.K. MISHRA	//	
	WPC(OA)/955/1988	VS	VS	()	
		STATE OF ODISHA AND OTHERS		//	

ORISSA HIGH COURT

MISC CASES FILED on :24/11/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SAO/48584/2025 SAO/ /	PASCAL KISAN@KINDO MP	TUSAR KUMAR MISHRA	60/2025
2	D-CRLMP/36208/2025 CRLMP/1540/2025	TUSIL KUMAR MURMU MP	AVIRAM PATRA	255/2025
3	D-CRLMP/36217/2025 CRLMP/ /	M/S. MAA PALASA BHUDHI ELECTRICAL MP	ANDEHANI SANSRUKI	256/2025
4	D-CRLMP/36250/2025 CRLMP/ /	SUPRAVAT MALLIK MP	MITALEE JESTHI	257/2025
5	D-CRLMP/36357/2025 CRLMP/ /	JAYANTA KUMAR BEJ MP	PABITRA KUMAR NAYAK	258/2025
6	D-JCRLA/39/2022 JCRLA/39/2022	SANKAR BISWAL MP	MR.DILLIP KUMAR SAHU, (M/S.BHARATI DASH, P.K.SAMANTRAY, N	386/2025
7	D-TRP(C)/48063/2025 TRP(C)/417/2025	CHINMAYEE SAHOO MP	PABITRA KUMAR NAYAK	447/2025
8	D-TRP(C)/33583/2025 TRP(C)/280/2025	SWORNALIKA SWAIN MP		448/2025
9	D-TRP(C)/48512/2025 TRP(C)/ /	SUMAN CHOUDHURY MP	DIPTI RANJAN BHOKTA	449/2025
10	D-TRP(C)/48494/2025 TRP(C)/ /	SUBHASHMITA BEHERA MP	RITURANJAN CHHOTARAY	450/2025
11	D-TRP(C)/48608/2025 TRP(C)/ /	MANINI PRADHAN MP	AMITAV TRIPATHY	451/2025
12	D-CONTC/19913/2025 CONTC/2234/2025	BINODINI MOHAPATRA MP	ADV.	461/2025
13	D-CONTC/26842/2024 CONTC/4962/2024	SIMANTA PRDHAN MP		462/2025
14	D-RVWPET/48385/2025 RVWPET/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	462/2025
15	D-RVWPET/48385/2025 RVWPET/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	463/2025
16	D-CONTC/26842/2024 CONTC/4962/2024	SIMANTA PRDHAN MP		463/2025
17	D-RVWPET/48392/2025 RVWPET/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	464/2025
18	D-RVWPET/48392/2025 RVWPET/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	465/2025
19	D-RVWPET/48398/2025 RVWPET/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	466/2025
20	D-RVWPET/48398/2025 RVWPET/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	467/2025
21	D-RVWPET/48399/2025 RVWPET/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	468/2025
22	D-RVWPET/48399/2025 RVWPET/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	469/2025
23	D-RVWPET/48446/2025 RVWPET/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	470/2025
24	D-RVWPET/48446/2025 RVWPET/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	471/2025
25	D-RVWPET/48449/2025 RVWPET/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	472/2025
26	D-RVWPET/48449/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	

	RVWPET/ /	MP		473/2025
27	D-RVWPET/48589/2025	STATE OF ODISHA	SASWAT KUMAR DAS,A.G.A	
	RVWPET/ /	MP		474/2025
28	D-RVWPET/48589/2025	STATE OF ODISHA	SASWAT KUMAR DAS,A.G.A	
	RVWPET/ /	MP		475/2025
29	D-RPFAM/46580/2025	ABHISEKH MOHANTY	DURGA PRASAD PATNAIK	
	RPFAM/ /	MP		554/2025
30	D-RPFAM/48605/2025	LALIT MOHAN MISHRA	ASHOK DAS	
	RPFAM/ /	MP		555/2025
31	D-RPFAM/48605/2025	LALIT MOHAN MISHRA	ASHOK DAS	
	RPFAM/ /	MP		556/2025
32	D-RPFAM/48603/2025	BIPLAB@BIPLAP KUMAR DASH	MOHAMMED RIAZ	
	RPFAM/ /	MP		557/2025
33	D-RPFAM/48698/2025	DIBYASHA SAMAL	ALOK KUMAR MOHAPATRA	
	RPFAM/ /	MP		558/2025
34	D-FAO/48419/2025	MANAGER, NEW INDIA ASSURANCE CO. OF INDIA	PRASANTH KUMAR MALLI	
	FAO/ /	MP		1029/2025
35	D-FAO/43476/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTD.	ABIRALI KHAN	
	FAO/469/2025	MP		1030/2025
36	D-FAO/48635/2025	D.M., UNITED INDIA INSURANCE CO.LTD.	RAMESH CHANDRA SAHOO I	
	FAO/ /	MP		1031/2025
37	D-FAO/45725/2025	MANGER(T.P.HUB), M/S. THE NEW INDIA ASSURANCE CO. OF INDIA	ANIL KUMAR SAHOO	
	FAO/ /	MP		1032/2025
38	D-BLAPL/5723/2025	ALOK RANJAN DAS	BRAJA KISHOR PANDA	
	BLAPL/2215/2025	MP		1115/2025
39	D-BLAPL/36286/2025	DEEPAK KINDO	SOUMYA JYOTI BISWAL	
	BLAPL/ /	MP		1116/2025
40	D-BLAPL/28580/2025	SAMIR KUMAR LENKA		
	BLAPL/9853/2025	MP		1117/2025
41	D-BLAPL/31974/2025	JITENDRA BARSATIA	DHIRENDRA KUMAR MOHAPATRA	
	BLAPL/11015/2025	MP		1118/2025
42	D-BLAPL/22185/2025	MAMI @ MAMITA MALLIK	NIRANJAN PANDA	
	BLAPL/ /	MP		1119/2025
43	D-CRLREV/935/2017	PITTER TOPPO@PETER TOPPO	M/S.BISWARANJAN DALAI	
	CRLREV/935/2017	MP		1380/2025
44	D-CRLREV/34874/2025	ANANYA MISHRA	NITYANANDA BEHURIA	
	CRLREV/ /	MP		1381/2025
45	D-CRLREV/36253/2025	NANDA@NIGAMANANDA PANDA	BIKASH CHANDRA PARIJA	
	CRLREV/ /	MP		1382/2025
46	D-CRLREV/36253/2025	NANDA@NIGAMANANDA PANDA	BIKASH CHANDRA PARIJA	
	CRLREV/ /	MP		1383/2025
47	D-CRLREV/36282/2025	RINKU JENA	HEMANTA KUMAR MOHANTA	
	CRLREV/ /	MP		1384/2025
48	D-CRLREV/36282/2025	RINKU JENA	HEMANTA KUMAR MOHANTA	
	CRLREV/ /	MP		1385/2025
49	D-CRLREV/36282/2025	RINKU JENA	HEMANTA KUMAR MOHANTA	
	CRLREV/ /	MP		1386/2025
50	D-CRLREV/36296/2025	DEBRAJ MAJHI	SIDDHANT SARANGI	
	CRLREV/ /	MP		1387/2025
51	D-CRLREV/36317/2025	BISWARANJAN SATPATHY	TUSAR KUMAR MISHRA	
	CRLREV/ /	MP		1388/2025
52	D-CRLREV/36317/2025	BISWARANJAN SATPATHY	TUSAR KUMAR MISHRA	
	CRLREV/ /	MP		1389/2025
53	D-CRLREV/36325/2025	PRAVAT RANJAN MOHANTY	TAPESH ROY	
	CRLREV/ /	MP		1390/2025
54	D-CRLREV/36325/2025	PRAVAT RANJAN MOHANTY	TAPESH ROY	
	CRLREV/ /	MP		1391/2025
55	D-CRLREV/36333/2025	PRAVAT RANJAN MOHANTY	TAPESH ROY	
	CRLREV/ /	MP		1392/2025
56	D-CRLREV/36333/2025	PRAVAT RANJAN MOHANTY	TAPESH ROY	
	CRLREV/ /	MP		1393/2025
57	D-CRLREV/31856/2025	DIBYARANJAN BEHERA		
	CRLREV/779/2025	MP		1394/2025

58	D-CRLREV/36401/2025 CRLREV/ /	ULASH BEHERA MP	SAROJ KUMAR DASH	1395/2025
59	D-CRLREV/36413/2025 CRLREV/ /	SUKRU PATRA @ K.SUKURU PATRA @ SUKRU MP	AKANTA DWIBEDI	1396/2025
60	D-CRLREV/36413/2025 CRLREV/ /	SUKRU PATRA @ K.SUKURU PATRA @ SUKRU MP	AKANTA DWIBEDI	1397/2025
61	D-CRLREV/36453/2025 CRLREV/ /	RANJIT NAHAK MP	SANJIB KUMAR BHANJADEO	1398/2025
62	D-CRLREV/36472/2025 CRLREV/ /	MANOJ KUMAR DASH MP	SARAT KUMAR JENA	1399/2025
63	D-RSA/47062/2025 RSA/584/2025	LOKANATH PANDA MP	SOUMYA MISHRA	1610/2025
64	D-RSA/32388/2025 RSA/423/2025	ANJULATA SUBUDHI MP	AKSHAYA KUMAR SAHOO	1611/2025
65	D-RSA/48473/2025 RSA/ /	KUMUDINI @ KUMODINI BARIK MP	SAROJ KUMAR PADHY	1612/2025
66	D-RSA/41305/2025 RSA/495/2025	G.SUDHA RANI MP	MAHESWAR MOHANTY	1613/2025
67	D-RSA/48514/2025 RSA/ /	SANATAN NAYAK MP	MANORANJAN KHATUA	1614/2025
68	D-RSA/48514/2025 RSA/ /	SANATAN NAYAK MP	MANORANJAN KHATUA	1615/2025
69	D-RSA/399/2005 RSA/399/2005	KHETRAMANI MISHRA MP	M/S.CH.PRASANT KU.MISHRA	1616/2025
70	D-RSA/399/2005 RSA/399/2005	KHETRAMANI MISHRA MP	M/S.CH.PRASANT KU.MISHRA	1617/2025
71	D-RSA/399/2005 RSA/399/2005	KHETRAMANI MISHRA MP	M/S.CH.PRASANT KU.MISHRA	1618/2025
72	D-RSA/164/2010 RSA/164/2010	MATHURI SAHU MP	M/S.BIPLAB MOHANTY	1619/2025
73	D-RSA/164/2010 RSA/164/2010	MATHURI SAHU MP	M/S.BIPLAB MOHANTY	1620/2025
74	D-RSA/164/2010 RSA/164/2010	MATHURI SAHU MP	M/S.BIPLAB MOHANTY	1621/2025
75	D-RSA/164/2010 RSA/164/2010	MATHURI SAHU MP	M/S.BIPLAB MOHANTY	1622/2025
76	D-RSA/164/2010 RSA/164/2010	MATHURI SAHU MP	M/S.BIPLAB MOHANTY	1623/2025
77	D-RSA/164/2010 RSA/164/2010	MATHURI SAHU MP	M/S.BIPLAB MOHANTY	1624/2025
78	D-RSA/164/2010 RSA/164/2010	MATHURI SAHU MP	M/S.BIPLAB MOHANTY	1625/2025
79	D-RSA/164/2010 RSA/164/2010	MATHURI SAHU MP	M/S.BIPLAB MOHANTY	1626/2025
80	D-RSA/164/2010 RSA/164/2010	MATHURI SAHU MP	M/S.BIPLAB MOHANTY	1627/2025
81	D-RSA/48655/2025 RSA/ /	JOGENDRA BEHERA MP	SANJEEV UDGATA	1628/2025
82	D-RSA/48655/2025 RSA/ /	JOGENDRA BEHERA MP	SANJEEV UDGATA	1629/2025
83	D-RSA/48655/2025 RSA/ /	JOGENDRA BEHERA MP	SANJEEV UDGATA	1630/2025
84	D-RSA/48667/2025 RSA/ /	MURALIDHAR PRADHAN MP	SANJEEV UDGATA	1631/2025
85	D-RSA/48667/2025 RSA/ /	MURALIDHAR PRADHAN MP	SANJEEV UDGATA	1632/2025
86	D-RSA/48667/2025 RSA/ /	MURALIDHAR PRADHAN MP	SANJEEV UDGATA	1633/2025
87	D-CMP/48402/2025 CMP/ /	PRAMILA TRIPATHY MP	ASHOK KUMAR SAHOO	1928/2025
88	D-CMP/40628/2025 CMP/1590/2025	SECTOR 9 RESIDENTION ASSOCIATION, KISHPUR MP	KUMAR MISHRA	1929/2025
89	D-CMP/48478/2025	KRUSHNA NANDA MOHANTY	SOURAV SUMAN BHUYAN	

	CMP/ /	MP		1930/2025
90	D-CMP/48503/2025	AMBIKA BEHERA	TUSAR KUMAR MISHRA	
	CMP/ /	MP		1931/2025
91	D-CMP/48503/2025	AMBIKA BEHERA	TUSAR KUMAR MISHRA	
	CMP/ /	MP		1932/2025
92	D-CMP/48517/2025	KSHITISH CHANDRA TRIPATHY	DEVAVRAT DEVESH	
	CMP/ /	MP		1933/2025
93	D-CMP/48524/2025	SUNITA CHOUDHURY	DEVAVRAT DEVESH	
	CMP/ /	MP		1934/2025
94	D-CMP/48536/2025	ARATI PRADHAN @ NAYAK	MAHESWAR MOHANTY	
	CMP/ /	MP		1935/2025
95	D-CMP/48542/2025	SK. LIYAKAT ALLI	MAHESWAR MOHANTY	
	CMP/ /	MP		1936/2025
96	D-CMP/48586/2025	SAMSUL HAQUE KHAN	BHAGABAN MOHANTY	
	CMP/ /	MP		1937/2025
97	D-CMP/48596/2025	CHHOTA MAJHI	SUKANTA KUMAR NAYAK	
	CMP/ /	MP		1938/2025
98	D-CMP/48690/2025	AMARESH SARKAR	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		1939/2025
99	D-ABLAPL/22794/2025	SACHIN SAHU		
	ABLAPL/9005/2025	MP		2100/2025
100	D-ABLAPL/26854/2025	KANHU SETHI @ KANHA SETHI		
	ABLAPL/10497/2025	MP		2101/2025
101	D-ABLAPL/32000/2025	HASAN AHMED BARBHUIYA		
	ABLAPL/12314/2025	MP		2102/2025
102	D-ABLAPL/34169/2025	ISWAR CHANDRA SENAPATI		
	ABLAPL/13002/2025	MP		2103/2025
103	D-ABLAPL/33675/2025	PRASANTA MALLIK		
	ABLAPL/12891/2025	MP		2104/2025
104	D-ABLAPL/33703/2025	CHANDRAMA @ RINA LENKA	BIPLABA P.B. BAHALI	
	ABLAPL/13056/2025	MP		2105/2025
105	D-ABLAPL/27621/2025	SUBHENDRA KUMAR DAS		
	ABLAPL/10684/2025	MP		2106/2025
106	D-ABLAPL/31633/2025	SIKU @ SIPUN PRADHAN		
	ABLAPL/12142/2025	MP		2107/2025
107	D-ABLAPL/33772/2025	AMARESH ROUT		
	ABLAPL/12937/2025	MP		2108/2025
108	D-ABLAPL/19994/2025	GANESWAR SAHU		
	ABLAPL/8259/2025	MP		2109/2025
109	D-ABLAPL/34184/2025	CHINMAYA DAS @ BABU DAS	JAYADEBA BEHERA	
	ABLAPL/13030/2025	MP		2110/2025
110	D-ABLAPL/19240/2025	INDIRA PRIYADARSHINI PARIDA	DEBIDUTTA MOHAPATRA	
	ABLAPL/7603/2025	MP		2111/2025
111	D-MACA/47760/2025	MANAGER,(LEGAL), RELIANCE GENERAL INSURANCE CO.LTD., BBSR		
	MACA/ /	MP		2703/2025
112	D-MACA/32387/2025	ASST. MANAGER, RELIANCE GENERAL INSURANCE CO.LTD., BBSR		
	MACA/ /	MP		2704/2025
113	D-MACA/10832/2025	D.M., M/S. ORIENTAL INSURANCE CO. LTD.		
	MACA/393/2025	MP		2705/2025
114	D-MACA/46307/2025	THE MANAGER LEGAL TP HUBS THE ORIENTAL INSURANCE CO. LTD., BHUBANESWAR		
	MACA/ /	MP		2706/2025
115	D-MACA/46307/2025	THE MANAGER LEGAL TP HUBS THE ORIENTAL INSURANCE CO. LTD., BHUBANESWAR		
	MACA/ /	MP		2707/2025
116	D-MACA/45721/2025	MANAGER, LEGAL, M/S. HDFC ERGO GENERAL INSURANCE CO.LTD., BBSR		
	MACA/ /	MP		2708/2025
117	D-MACA/48570/2025	MUKTESWAR BEHERA	PRASANNA KUMAR MISHRA	
	MACA/ /	MP		2709/2025
118	D-MACA/47722/2025	B.M., NEW INDIA ASSURANCE CO.LTD.	SOMNATH ROY	
	MACA/ /	MP		2710/2025
119	D-MACA/48643/2025	D.M., LIBERTY GENERAL INSURANCE CO.LTD.	ADAM ALI KHAN	
	MACA/ /	MP		2711/2025
120	D-MACA/48668/2025	ORIENTAL INSURANCE CO. LTD.,BALANGIR	ADAM ALI KHAN	
	MACA/ /	MP		2712/2025

121	D-MACA/48688/2025 MACA/ /	SARAT SAHOO MP	DEBASISH PATNAIK	2713/2025
122	D-MACA/48688/2025 MACA/ /	SARAT SAHOO MP	DEBASISH PATNAIK	2714/2025
123	D-MACA/48692/2025 MACA/ /	MANJULATA PATRA MP	DEBASISH PATNAIK	2715/2025
124	D-MACA/48696/2025 MACA/ /	MOHD ASIF@MOHAMMAD ASIF MP	DEBASISH PATNAIK	2716/2025
125	D-MACA/48696/2025 MACA/ /	MOHD ASIF@MOHAMMAD ASIF MP	DEBASISH PATNAIK	2717/2025
126	D-MACA/48702/2025 MACA/ /	MOHD IRSAD @ MAHAMMAD IRSAD MP	DEBASISH PATNAIK	2718/2025
127	D-MACA/48702/2025 MACA/ /	MOHD IRSAD @ MAHAMMAD IRSAD MP	DEBASISH PATNAIK	2719/2025
128	D-CRLA/14327/2024 CRLA/494/2024	RABI ORAM MP	JAGABANDHU SAHU	3224/2025
129	D-CRLA/35305/2025 CRLA/ /	THE CICL MP	DUSMANTA KUMAR JENA	3225/2025
130	D-CRLA/1081/2025 CRLA/87/2025	RUDRA NARAYAN BHUTIA MP	SAUBHAGYA KETAN NAYAK	3226/2025
131	D-CRLA/36236/2025 CRLA/ /	RAMESH HARIJAN MP	ANIRUDHA DAS	3227/2025
132	D-CRLA/36236/2025 CRLA/ /	RAMESH HARIJAN MP	ANIRUDHA DAS	3228/2025
133	D-CRLA/53/2004 CRLA/53/2004	LOKANATH PRADHAN MP	M/S.SMRUTI R. MOHAPATRA, SIDDHANT MOHANTY	3229/2025
134	D-CRLA/53/2004 CRLA/53/2004	LOKANATH PRADHAN MP	M/S.SMRUTI R. MOHAPATRA	3230/2025
135	D-CRLA/203/2015 CRLA/203/2015	LAXMAN MAHANTA MP	M/S.RAMANI KANTA PATTANAIAK	3231/2025
136	D-CRLA/1107/2023 CRLA/1107/2023	SANKAR BEHERA MP	DEEPALI MAHAPATRA	3232/2025
137	D-CRLA/1107/2023 CRLA/1107/2023	SANKAR BEHERA MP	DEEPALI MAHAPATRA	3233/2025
138	D-CRLA/36306/2025 CRLA/ /	JITU PRADHAN MP	PRASANTA KUMAR JENA	3234/2025
139	D-CRLA/36306/2025 CRLA/ /	JITU PRADHAN MP	PRASANTA KUMAR JENA	3235/2025
140	D-CRLA/36324/2025 CRLA/ /	BIMALA SABAR MP	BIKASH CHANDRA PARIJA	3236/2025
141	D-CRLA/33332/2025 CRLA/ /	BHABANI SHANKAR NATH @ KALIA MP	AMULYA RATNA PANDA	3237/2025
142	D-CRLA/36324/2025 CRLA/ /	BIMALA SABAR MP	BIKASH CHANDRA PARIJA	3238/2025
143	D-CRLA/36324/2025 CRLA/ /	BIMALA SABAR MP	BIKASH CHANDRA PARIJA	3239/2025
144	D-CRLA/19251/2025 CRLA/764/2025	GUDDU RAJBHAR MP	RAJENDRA NARAYAN ROUT	3240/2025
145	D-CRLA/36354/2025 CRLA/ /	DEBASIS BARIK MP	BHABANI SHANKAR DASPARIDA	3241/2025
146	D-CRLA/36354/2025 CRLA/ /	DEBASIS BARIK MP	BHABANI SHANKAR DASPARIDA	3242/2025
147	D-CRLA/36372/2025 CRLA/ /	PURNA CHANDRA SAHU MP	BHABANI SHANKAR DASPARIDA	3243/2025
148	D-CRLA/36372/2025 CRLA/ /	PURNA CHANDRA SAHU MP	BHABANI SHANKAR DASPARIDA	3244/2025
149	D-CRLA/36383/2025 CRLA/ /	TAPAN PRADHAN MP	AMIT KUMAR NATH	3245/2025
150	D-CRLA/36383/2025 CRLA/ /	TAPAN PRADHAN MP	AMIT KUMAR NATH	3246/2025
151	D-CRLA/36397/2025 CRLA/ /	NARENDRA PAGAL MP	AMULYA RATNA PANDA	3247/2025
152	D-CRLA/36397/2025	NARENDRA PAGAL	AMULYA RATNA PANDA	

	CRLA/ /	MP		3248/2025
153	D-CRLA/36407/2025	DILLIP KUMAR SAMANTRAY @ TAPU	PRAVASH CHANDRA JENA	
	CRLA/ /	MP		3249/2025
154	D-CRLA/36407/2025	DILLIP KUMAR SAMANTRAY @ TAPU	PRAVASH CHANDRA JENA	
	CRLA/ /	MP		3250/2025
155	D-CRLA/30064/2025	MADHAB SWAIN	DEBASHIS ROUTRAY	
	CRLA/ /	MP		3251/2025
156	D-CRLA/36429/2025	SANKARSAN KATIKIA	DEBASNAN DAS	
	CRLA/ /	MP		3252/2025
157	D-CRLA/36429/2025	SANKARSAN KATIKIA	DEBASNAN DAS	
	CRLA/ /	MP		3253/2025
158	D-CRLMC/2841/2022	ASHOK KUMAR JALLAN		3498/2025
	CRLMC/2841/2022	MP		
159	D-CRLMC/2841/2022	ASHOK KUMAR JALLAN		3499/2025
	CRLMC/2841/2022	MP		
160	D-CRLMC/36212/2025	JAYAKRUSHNA DAS MOHAPATRA	SASWATA PATNAIK	
	CRLMC/4926/2025	MP		3500/2025
161	D-CRLMC/36212/2025	JAYAKRUSHNA DAS MOHAPATRA	SASWATA PATNAIK	
	CRLMC/4926/2025	MP		3501/2025
162	D-CRLMC/21411/2025	SAKTIDEV MISHRA	PRAKASH CHANDRA DASH	
	CRLMC/2685/2025	MP		3502/2025
163	D-CRLMC/1538/2022	PABITRA KUMAR MOHAPATRA	CHITTA RANJAN DAS	
	CRLMC/1538/2022	MP		3503/2025
164	D-CRLMC/35145/2025	URMILA MAHANAND	DEBABRATA DASH	
	CRLMC/4944/2025	MP		3504/2025
165	D-CRLMC/15168/2025	ROHAN RAO @ D TEJESWAR RAO		3505/2025
	CRLMC/1850/2025	MP		
166	D-CRLMC/24400/2024	ABINASH KAR	KOUSIK ANANDA GURU	
	CRLMC/3171/2024	MP		3506/2025
167	D-CRLMC/34125/2025	SUDARSAN RAJ	SAROJ KUMAR PADHI	
	CRLMC/4829/2025	MP		3507/2025
168	D-CRLMC/36302/2025	SAMUEL TOPNO	PRATAP KUMAR NAYAK	
	CRLMC/4956/2025	MP		3508/2025
169	D-CRLMC/24395/2024	BISWAJIT SATPATHY	KOUSIK ANANDA GURU	
	CRLMC/3169/2024	MP		3509/2025
170	D-CRLMC/36342/2025	SARAT KUMAR BEHERA	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		3510/2025
171	D-CRLMC/36346/2025	SAMBHU KUMAR	SATYA PRAKASH SATAPATHY	
	CRLMC/ /	MP		3511/2025
172	D-CRLMC/36365/2025	ABHITESH NAYAK @ MILU	KEDAR CHANDRA SARANGI	
	CRLMC/ /	MP		3512/2025
173	D-CRLMC/36365/2025	ABHITESH NAYAK @ MILU	KEDAR CHANDRA SARANGI	
	CRLMC/ /	MP		3513/2025
174	D-CRLMC/36316/2025	MADHAB BHUTIA	ATUL TRIPATHY	
	CRLMC/ /	MP		3514/2025
175	D-CRLMC/36316/2025	MADHAB BHUTIA	ATUL TRIPATHY	
	CRLMC/ /	MP		3515/2025
176	D-CRLMC/35119/2025	DEBADUTTA DASH	PRABIN DAS	
	CRLMC/4882/2025	MP		3516/2025
177	D-CRLMC/36313/2025	AJAYA MANDAL	SOUBHAGYA KUMAR DASH	
	CRLMC/ /	MP		3517/2025
178	D-CRLMC/27909/2024	DR.ANIL KUMAR SAHOO	KAILASH CHANDRA KAR DILLIP KUMAR SAHOO SANDEEP RATH	
	CRLMC/3628/2024	MP		3518/2025
179	D-CRLMC/36400/2025	BIJAY KUMAR ROUTRAY	SOMANATH SATAPATHY	
	CRLMC/ /	MP		3519/2025
180	D-CRLMC/26889/2025	OM PRAKASH MAHANAND		3520/2025
	CRLMC/3523/2025	MP		
181	D-CRLMC/31776/2025	BINAY PRADHAN @ BINAYA PRADHAN		3521/2025
	CRLMC/4374/2025	MP		
182	D-CRLMC/34774/2025	LIPU SWAIN		3522/2025
	CRLMC/4785/2025	MP		
183	D-CRLMC/36474/2025	PRAMOD BEHERA	RAKESH KUMAR ROUTRAY	
	CRLMC/ /	MP		3523/2025

184	D-CRLMC/36474/2025 CRLMC/ /	PRAMOD BEHERA MP	RAKESH KUMAR ROUTRAY	3524/2025
185	D-WA/46579/2025 WA/1787/2025	KORAPUT DISTRICT PRIVATE BUS EMPLOYEES UNION, KORAPUT MP	SHESH KUMAR JENA	4540/2025
186	D-WA/48467/2025 WA/ /	TPCODL,BBSR MP	SARADA PRASANNA SARANGI	4541/2025
187	D-WA/48467/2025 WA/ /	TPCODL,BBSR MP	SARADA PRASANNA SARANGI	4542/2025
188	D-WA/48452/2025 WA/ /	RAMESH CHANDRA SAHU MP	SANATAN DAS	4543/2025
189	D-WA/17554/2025 WA/865/2025	M/S. BLUELINE RESORTS PVT. LIMITED, KIRKORA MP	MURDARAURENDRA ROUTRAY, G.S.SAMANTARAY, B.PATTANAIAK	4544/2025
190	D-WP(C)/46535/2025 WP(C)/32721/2025	MRINMAY PANDA MP		21052/2025
191	D-WP(C)/41683/2025 WP(C)/28941/2025	BARSHARANI SAHOO MP	SRINIBASH SATAPATHY	21053/2025
192	D-WP(C)/11133/2021 WP(C)/11133/2021	MANOJ KUMAR DAKUA MP		21054/2025
193	D-WP(C)/48403/2025 WP(C)/ /	SULOCHANA SAHOO MP	ASHOK KUMAR SAHOO	21055/2025
194	D-WP(C)/34532/2022 WP(C)/34532/2022	NARAYAN PRASAD BEHERA MP	SADASIVA PATRA 1	21056/2025
195	D-WP(C)/34535/2022 WP(C)/34535/2022	BHARAT CHANDRA JENA MP	SADASIVA PATRA 1	21057/2025
196	D-WP(C)/48407/2025 WP(C)/ /	PRAHALLAD SAHOO MP	RAMAKRISHAN NAIK	21058/2025
197	D-WP(C)/44148/2025 WP(C)/33433/2025	S.B.I.GENERAL INSURANCE, SAMBALPURGIRIJA PRASAD DUTTA MP		21059/2025
198	D-WP(C)/48409/2025 WP(C)/ /	BASANTA KUMAR RATH MP	BISWAJIT MOHAPATRA	21060/2025
199	D-WP(C)/48408/2025 WP(C)/ /	M/S DR. RIHAN ICE PLANT, ALIJANGA, KENDRAPARA MP	KENDRAPARA MOHANTY	21061/2025
200	D-WP(C)/48410/2025 WP(C)/ /	SAROJ TIRKEY MP	ARUNA NAYAK	21063/2025
201	D-WP(C)/48410/2025 WP(C)/ /	SAROJ TIRKEY MP	ARUNA NAYAK	21064/2025
202	D-WP(C)/48296/2025 WP(C)/33570/2025	BICHITRA KUMAR BEHERA MP	SOUMYA MISHRA	21065/2025
203	D-WP(C)/48418/2025 WP(C)/ /	MOHAMMAD SAFIK MP	SARAT KUMAR BEHERA	21066/2025
204	D-WP(C)/48011/2025 WP(C)/33249/2025	MINATI PRADHAN MP	JYOTIRMAYA SAHOO	21067/2025
205	D-WP(C)/42161/2025 WP(C)/30831/2025	AJAYA KUMAR SAHOO MP	PRADEEP KUMAR DAS	21068/2025
206	D-WP(C)/42833/2025 WP(C)/29960/2025	NEHA NARESH MORE MP	RITA SINGH	21069/2025
207	D-WP(C)/48427/2025 WP(C)/ /	ADWAITA PRASAD MALLIK MP	BIJAYA KUMAR BEHERA 1	21070/2025
208	D-WP(C)/48428/2025 WP(C)/33648/2025	PUNYASHA MOHAPATRA MP	MANOJA KUMAR KHUNTIA	21071/2025
209	D-WP(C)/4639/2025 WP(C)/3870/2025	SUJIT KUMAR MIRIG MP		21072/2025
210	D-WP(C)/48432/2025 WP(C)/ /	M/S LIFE LINE MULTI-VENTURES PVT. LTD,BBSR MP	DEBIPRAN PRASAD MOHANTY	21073/2025
211	D-WP(C)/4638/2025 WP(C)/4047/2025	LATA MIRIG MP		21074/2025
212	D-WP(C)/48433/2025 WP(C)/ /	M/S.ANNAPURNA AGRICULTURAL AGENCY,BHABANIPURM MP	CHITRAN PRASAD MOHANTY	21075/2025
213	D-WP(C)/39801/2025 WP(C)/27869/2025	EKAMRA BASTI UNNAYAN SANSAD, BBSR MP	RRAFULLA KUMAR KAR	21076/2025
214	D-WP(C)/48436/2025 WP(C)/ /	ANTARYAMI PRUSTY MP	KULDEEP MOHANTY	21077/2025
215	D-WP(C)/48438/2025	BISESWAR TUDU	M.PRATAP @ PRATAP KUMAR MOHAPATRA	

	WP(C)/ /	MP		21078/2025
216	D-WP(C)/48440/2025	P.KALPASNA KUMARI	JITENDRA KUMAR DIGAL	
	WP(C)/ /	MP		21079/2025
217	D-WP(C)/52001/2024	THE MANAGING DIRECTOR, ORISSA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION LTD. (OMFED), B		
	WP(C)/31641/2024	MP		21080/2025
218	D-WP(C)/48442/2025	ANSUMAN MANDAL	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		21081/2025
219	D-WP(C)/8658/2024	BHAGABAN KHORA	NISHAT AFREEN	
	WP(C)/7213/2024	MP		21082/2025
220	D-WP(C)/17637/2018	BHUBAN MALI	PRASANTA KUMAR NANDA	
	WP(C)/17637/2018	MP		21083/2025
221	D-WP(C)/48444/2025	PRABHAT KUMAR BASA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		21084/2025
222	D-WP(C)/48448/2025	RAJ KISHORE GIRI	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		21085/2025
223	D-WP(C)/48453/2025	PUSPANJALI SINGH	DEBAKANTA MOHANTY	
	WP(C)/33646/2025	MP		21086/2025
224	D-WP(C)/45389/2025	JYOTIPRAKSH MOHANTA	SUSANTA SEKHAR MOHAPATRA	
	WP(C)/31572/2025	MP		21087/2025
225	D-WP(C)/8153/2025	CHINMAYA KUMAR NAYAK	HARIPAD MOHANTY	
	WP(C)/6213/2025	MP		21088/2025
226	D-WP(C)/48463/2025	SANGRAMJIT PANDA	SASMITA PANDA	
	WP(C)/33654/2025	MP		21090/2025
227	D-WP(C)/48466/2025	M/S.YOUNG PRINCE MENSWEAR, KHURDA	BALATENDU KANUNGO	
	WP(C)/ /	MP		21091/2025
228	D-WP(C)/48465/2025	CHARAN CHANDAN	SUSANTA KUMAR LENKA	
	WP(C)/33636/2025	MP		21092/2025
229	D-WP(C)/48468/2025	FERRO ALLOYS CORPORATION LIMITED, BHADRAK	AGRAWAL	
	WP(C)/33625/2025	MP		21093/2025
230	D-WP(C)/21785/2025	GANESH CHANDRA JENA	VIVEKANANDA JENA	
	WP(C)/15052/2025	MP		21094/2025
231	D-WP(C)/25115/2024	SHISHIRA PADHAN	KABIR KUMAR JENA	
	WP(C)/14311/2024	MP		21095/2025
232	D-WP(C)/38462/2020	BINAPANI MAHALIK		
	WP(C)/38462/2020	MP		21096/2025
233	D-WP(C)/28205/2024	PRANAKRUSHNA PARIDA	SATYABRATA MOHANTY	
	WP(C)/15899/2024	MP		21097/2025
234	D-WP(C)/39456/2025	DEBASISH MAHAKUD	SANATAN DASH	
	WP(C)/28239/2025	MP		21098/2025
235	D-WP(C)/48495/2025	DRIEMS SCHOOL AND COLLEGE OF NURSING, CUTACK	SINGH PATI	
	WP(C)/ /	MP		21099/2025
236	D-WP(C)/48496/2025	KRUSHNA MOHAN SWAIN	ALOK KUMAR PANDA	
	WP(C)/ /	MP		21101/2025
237	D-WP(C)/48497/2025	PRATAP BAG	RAMA CHANDRA RATH	
	WP(C)/ /	MP		21102/2025
238	D-WP(C)/48492/2025	JAGANNATH MOHANTY	LAXMAN PRADHAN	
	WP(C)/ /	MP		21103/2025
239	D-WP(C)/16062/2015	ASMATUN BIBI	M/S.JITENDRA MOHANTY	
	WP(C)/16062/2015	MP		21104/2025
240	D-WP(C)/48511/2025	DEBASISH MOHANTY	DURGA CHARAN MOHANTY	
	WP(C)/ /	MP		21105/2025
241	D-WP(C)/33657/2025	SATYAM AGRAWAL	MIHIR SAHOO	
	WP(C)/23373/2025	MP		21106/2025
242	D-WP(C)/48515/2025	AMULYA NAYAK	SPANDAN SRICHANDAN	
	WP(C)/ /	MP		21107/2025
243	D-WP(C)/48519/2025	SUBASH CHANDRA SETHI	SPADAN SRICHANDAN	
	WP(C)/ /	MP		21108/2025
244	D-WP(C)/48522/2025	K.JAGANNATH REDDY	SPANDAN SRICHANDAN	
	WP(C)/ /	MP		21109/2025
245	D-WP(C)/48530/2025	SATU THAPA	SAILABALA JENA	
	WP(C)/ /	MP		21110/2025
246	D-WP(C)/48535/2025	BISWAJIT NAYAK	SUVASHISH PATTANAIK	
	WP(C)/ /	MP		21111/2025

247	D-WP(C)/420/2025 WP(C)/882/2025	ASHUTOSH PARIDA MP	RAMESH CHANDRA OJHA	21112/2025
248	D-WP(C)/48539/2025 WP(C)/ /	TULARAM NAYAK MP	JANAKI KANTA MAHAPATRA	21113/2025
249	D-WP(C)/48541/2025 WP(C)/ /	ANANDA CHANDRA SWAIN MP	PRAFULLA KUMAR MOHAPATRA	21114/2025
250	D-WP(C)/48499/2025 WP(C)/ /	SURATH MACHHUA MP	PRABODHA CHANDRA NAYAK	21115/2025
251	D-WP(C)/48543/2025 WP(C)/ /	SABITA SAMAL MP	SPANDAN SRICHANDAN	21116/2025
252	D-WP(C)/48532/2025 WP(C)/ /	PARAMESWAR SUTAR MP	SPANDAN SRICHADAN	21117/2025
253	D-WP(C)/48549/2025 WP(C)/ /	BIJAY KUMAR SETHY MP	SPANDAN SRICHANDAN	21118/2025
254	D-WP(C)/48509/2025 WP(C)/ /	KUNJALATA ROUT MP	ATUL TRIPATHY	21119/2025
255	D-WP(C)/34599/2025 WP(C)/23992/2025	RANJAN KUMAR SETHY MP		21120/2025
256	D-WP(C)/48552/2025 WP(C)/ /	TAPAS KUMAR MOHARANA MP	SPANDAN SRICHANDAN	21121/2025
257	D-WP(C)/48558/2025 WP(C)/ /	MAHESWAR SUTAR MP	SPANDAN SRICHADAN	21122/2025
258	D-WP(C)/34597/2025 WP(C)/23988/2025	NARUSU SETHY MP		21123/2025
259	D-WP(C)/48557/2025 WP(C)/ /	BIJAY KUMAR AGRAWAL MP	PABITRA KUMAR NAYAK	21124/2025
260	D-WP(C)/42626/2025 WP(C)/29658/2025	SHANTILATA KHUNTIA MP	AGA	21125/2025
261	D-WP(C)/48525/2025 WP(C)/ /	Dr. MANORANJAN MOHAPATRA MP	AKSHAYA KUMAR SUBUDHI	21126/2025
262	D-WP(C)/48569/2025 WP(C)/ /	SURYAKANTA SAHOO MP	SPANDAN SRICHANDAN	21127/2025
263	D-WP(C)/48568/2025 WP(C)/ /	ANJALI DURGA MP	ANKANN PANDA	21128/2025
264	D-WP(C)/48566/2025 WP(C)/ /	PRASANTA KUMAR OJHA MP	SPANDAN SRICHANDAN	21129/2025
265	D-WP(C)/48573/2025 WP(C)/ /	RITUPARNA DASH MP	SPANDAN SRICHANDAN	21130/2025
266	D-WP(C)/48575/2025 WP(C)/ /	DILLIP KUMAR ACHARYA MP	MANORANJAN MISHRA	21131/2025
267	D-WP(C)/48577/2025 WP(C)/ /	SUNAKAR BARIK MP	SPANDAN SRICHANDAN	21132/2025
268	D-WP(C)/48581/2025 WP(C)/ /	PAYAL SWAIN MP	SPANDAN SRICHANDAN	21133/2025
269	D-WP(C)/36950/2025 WP(C)/25343/2025	BASHISTHA DAS MP	MIHIR KANTA RATH	21134/2025
270	D-WP(C)/48585/2025 WP(C)/ /	HARASAMANI MOHAPATRA MP	ABINASH ROURAY	21135/2025
271	D-WP(C)/48556/2025 WP(C)/ /	Dr. AISWARYA RANI MAHANTA MP	SOUBHAGYA SWAIN	21136/2025
272	D-WP(C)/38125/2025 WP(C)/26303/2025	PURUSOTTAM RANA MP	AKSHAYA KUMAR SAHOO	21137/2025
273	D-WP(C)/48599/2025 WP(C)/ /	KHIRA BEHERA MP	NIRMAL KISHORE RATH	21138/2025
274	D-WP(C)/48598/2025 WP(C)/ /	SANDHYARANI LENKA MP	NIRANJAN LENKA	21139/2025
275	D-WP(C)/48561/2025 WP(C)/ /	SANTOSH KUMAR SAHOO MP	SWAPNIL ROY	21140/2025
276	D-WP(C)/48604/2025 WP(C)/ /	BASANTI BEHERA MP	NIRMAL KISHORE RATH	21141/2025
277	D-WP(C)/48607/2025 WP(C)/ /	ASISH TRUST, G.UDAYAGIRI, KANDHAMAL MP	MAHESWAR MOHANTY	21142/2025
278	D-WP(C)/48609/2025	MALATI NAYAK	NIRMAL KISHORE RATH	

	WP(C)/ /	MP		21143/2025
279	D-WP(C)/48610/2025	SASMITA SAHU	SOURAV DAS	
	WP(C)/ /	MP		21144/2025
280	D-WP(C)/48562/2025	Dr. PARYAN PARAMITA MOHAPATRA	SOUBHAGYA SWAIN	
	WP(C)/ /	MP		21145/2025
281	D-WP(C)/48614/2025	MAHESWAR BEHERA	SANGRAMJEET SENAPATI	
	WP(C)/ /	MP		21146/2025
282	D-WP(C)/48619/2025	BABULI DAS	NIRMAL KISHORE RATH	
	WP(C)/ /	MP		21147/2025
283	D-WP(C)/48620/2025	SANTILATA MANDAL	LAXMIDHAR DASH	
	WP(C)/ /	MP		21148/2025
284	D-WP(C)/48623/2025	DEEPAK KUMAR SAHU	SOURAV DAS	
	WP(C)/ /	MP		21149/2025
285	D-WP(C)/34573/2025	SANJUKTA KUMARI GOUDA		
	WP(C)/24025/2025	MP		21150/2025
286	D-WP(C)/11589/2023	MITHUN BEHERA		
	WP(C)/11589/2023	MP		21151/2025
287	D-WP(C)/47773/2025	RUDRA PRASANNA MISHRA	SAYANTAN PANDA	
	WP(C)/33366/2025	MP		21152/2025
288	D-WP(C)/48633/2025	HARIHARA DAS	NIRMAL KISHORE RATH	
	WP(C)/ /	MP		21153/2025
289	D-WP(C)/11208/2025	M/S. ANAND HYPER MARKET, SAMBALPUR	BHAYA KUMAR SHARMA	
	WP(C)/8043/2025	MP		21154/2025
290	D-WP(C)/48639/2025	ANJALI NAYAK	NIRMAL KISHORE RATH	
	WP(C)/ /	MP		21155/2025
291	D-WP(C)/48640/2025	CAMBRIDGE SCHOOL, UDALA, MAYURBHANJ	RACHUNATH SINGH	
	WP(C)/ /	MP		21156/2025
292	D-WP(C)/41865/2025	DEBASMITA PAHI		
	WP(C)/28988/2025	MP		21157/2025
293	D-WP(C)/48642/2025	TULASI BEHERA	NIRMAL KISHORE RATH	
	WP(C)/ /	MP		21158/2025
294	D-WP(C)/48644/2025	SANJULATA MOHANTY	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		21159/2025
295	D-WP(C)/48644/2025	SANJULATA MOHANTY	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		21160/2025
296	D-WP(C)/48645/2025	LACHHIPUR PRIMARY AGRICULTURE CO-OPERATIVE SOCIETIES LTD., SUBARNAPUR		
	WP(C)/ /	MP		21161/2025
297	D-WP(C)/48649/2025	MANOJ ROHIDAS @ MANOJ KUMAR ROHIDAS	SMOKESH SAHOO	
	WP(C)/ /	MP		21162/2025
298	D-WP(C)/48628/2025	GOURI SHANKAR PANDA	RAJJEET ROY	
	WP(C)/ /	MP		21163/2025
299	D-WP(C)/48647/2025	GOPAL KRUSHNA NAYAK	SURYAKANTA DASH	
	WP(C)/ /	MP		21164/2025
300	D-WP(C)/51201/2024	GODABARI DHIRIA	NALINI KANTA SAHOO	
	WP(C)/31091/2024	MP		21165/2025
301	D-WP(C)/48657/2025	SAMBHU PRASAD SINGH	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		21166/2025
302	D-WP(C)/48662/2025	RUDRA PRASAD PANDA	GYANA RANJAN SETHI	
	WP(C)/ /	MP		21167/2025
303	D-WP(C)/48664/2025	DILIP KUMAR SINGH	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		21168/2025
304	D-WP(C)/48631/2025	M/S MAGNUM ESTATES PRIVATE LIMITED	KAJAL SAHOO	
	WP(C)/ /	MP		21169/2025
305	D-WP(C)/48682/2025	D.PRUTHIBIRAJ PATRO	BHAWANI SANKAR PANIGRAHI	
	WP(C)/ /	MP		21170/2025
306	D-WP(C)/48632/2025	M/S MAGNUM ESTATES PRIVATE LIMITED	KAJAL SAHOO	
	WP(C)/ /	MP		21171/2025
307	D-WP(C)/48687/2025	BHAGIRATHI TRIPATHY	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		21172/2025
308	D-WP(C)/48689/2025	URMILA ROUT	BIDYADHAR MISHRA	
	WP(C)/ /	MP		21173/2025
309	D-WP(C)/48691/2025	SITA SAHOO	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		21174/2025

310	D-WP(C)/48695/2025 WP(C)/ /	MANORANJAN SAHOO MP	ACHYUTANANDA PATTANAIK	21175/2025
311	D-WP(C)/48705/2025 WP(C)/ /	GIRISH CHANDRA TRIPATHY MP	UMESH CHANDRA MOHANTY	21176/2025
312	D-WP(C)/48708/2025 WP(C)/ /	KAILASH MAJHI @ KAILASH CHANDRA MP	PRANIT KUMAR PRADHAN	21177/2025
313	D-WP(C)/48638/2025 WP(C)/ /	M/S DILLIP KUMAR SWAIN MP	KSHIROD KUMAR SAHOO	21178/2025
314	D-WP(C)/48714/2025 WP(C)/ /	LAYOTMEEKA PRIYADARSINEE SAHOO MP	DEVI PRASAD DASH	21179/2025
315	D-WP(C)/48713/2025 WP(C)/ /	SUBHASMITA JENA MP	AJAYA KUMAR MOHARANA	21180/2025
316	D-WP(C)/48715/2025 WP(C)/ /	BICHITRANARAYAN MISHRA MP	PRASANTA KUMAR NANDA	21181/2025
317	D-WP(C)/48718/2025 WP(C)/ /	PITAMAHUL PRIMARY AGRICULTURAL CO-OPERATIVE SOCIETY MP	(PACS), SANGRAMPUR, SUBARNAPUR	21182/2025
318	D-WP(C)/48721/2025 WP(C)/ /	MIR MUKHTAR ALLI MP	PRASANTA KUMAR NANDA	21183/2025
319	D-WP(C)/42376/2025 WP(C)/30435/2025	GHANASHYAM BALA MP	SUKANTA KUMAR NAYAK (2)	21184/2025